

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED DEALING IN CONSTRUCTION OF PRECAST CONCRETE PIPES AND FITTINGS AT MAIHAR, DISTT: SATNA, STATE: MADHYA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GIGA Pipe Systems India Private Limited CIN: U74999DL2020FTC368645 PAN: AA1CG4822F
2.	Address of the registered office	DSIIDC SHED NO. 103, SCHEME - I OKHLA INDUSTRIAL AREA, PHASE- II, South Delhi, NEW DELHI, Delhi, India, 110020
3.	URL of website	No Website of the Corporate Debtor
4.	Details of the place where the majority of fixed assets are located	NH-7, Main Road, Village Nadan Sharda Prasad, Tehsil- Maihar, City: Maihar, Distt: Satna, State: Madhya Pradesh, India, Pin: 485771
5.	Installed capacity of main products/ services	Not Working
6.	Quantity and value of main products/ services sold in the last financial year	NA (As CD is not working)
7.	Number of employees/ workmen	Nil
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	Details can be sought by sending request at gigacirp2025@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request at gigacirp2025@gmail.com
10.	Last date for receipt of expression of interest	24-Mar-26
11.	Date of issue of provisional list of prospective resolution applicants	3-Apr-26
12.	Last date for submission of objections to provisional list	8-Apr-26
13.	Date of issue of final list of prospective resolution applicants	18-Apr-26
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-Apr-26
15.	Last date for submission of resolution plans	25-May-26

16.	Process email id to submit Expression of Interest	gigacirp2025@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA

Sd/-
Manoj Kumar Anand
Resolution Professional

In the matter of GIGA Pipe Systems India Private Limited
(Under Corporate Insolvency Resolution Process)

2, Community Centre, 3rd Floor, (Near PVR/McDonald's), Naraina, New Delhi-110028

IBBI Reg. No.: IBBI/IPA-001/IP-P00084/2017-2018/10180

E-Mail: gigacirp2025@gmail.com

Date: 09/03/2026

Place: New Delhi

The Federal Bank Ltd,
Karnal Branch
SCO 101 Commercial Center
Sector 7, Karnal -132001

Federal Bank

GOLD LOAN - DEMAND NOTICE
Notice is hereby given for the information of all concerned that, **SRI SURJIT SINGH S/O KARAM SINGH R/o Agond 37 Karnal Haryana - 132024** who passed away on 26/11/2024, had availed a Gold Loan (A/C No-16496400026367) from the Karnal Branch of THE FEDERAL BANK LTD., after pledging gold ornaments.
If anybody has a claim on the said gold ornaments, Please contact The Federal Bank Ltd, Karnal (SCO 101 Commercial Center Sector 7 Karnal 132001) and remit the entire dues together with interest and other charges due to the Bank and redeem the gold ornaments pledged within 10days from the date of this Notice, Failing which the bank will be constrained to the auction or conduct private sale of gold ornaments pledge without further notice and reference to any such claim will be considered as waived or abandoned.

Place: KARNAL Branch Head,
Date: 07.03.2026 The Federal Bank Ltd., Karnal Branch

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED
DEALING IN CONSTRUCTION OF PRECAST CONCRETE PIPES AND FITTINGS AT MAIHAR, DISTT: SATNA, STATE: MADHYA PRADESH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	GIGA Pipe Systems India Private Limited CIN: U74999DL2020FTC388645 PAN: AA1CG4822F
2. Address of the registered office	DSIHC SHED NO. 103, SCHEME - I OKHLA INDUSTRIAL AREA, PHASE-II, South Delhi, NEW DELHI, Delhi, India, 110020
3. URL of website	No Website of the Corporate Debtor
4. Details of the place where the majority of fixed assets are located	NH-7, Main Road, Village Nadan Sharda Prasad, Tehsil - Maihar, City: Maihar, Distt: Satna, State: Madhya Pradesh, India, Pin: 485771
5. Installed capacity of main products/ services	Not Working
6. Quantity and value of main products/ services sold in the last financial year	NA (As CD is not working)
7. Number of employees/ workmen	Nil
8. Further details, including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	Details can be sought by sending request at gicacirp2025@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request at gicacirp2025@gmail.com
10. Last date for receipt of expression of interest	24-Mar-26
11. Date of issue of provisional list of prospective resolution applicants	3-Apr-26
12. Last date for submission of objections to provisional list	8-Apr-26
13. Date of issue of final list of prospective resolution applicants	18-Apr-26
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-Apr-26
15. Last date for submission of resolution plans	25-May-26
16. Process email id to submit Expression of Interest	gicacirp2025@gmail.com
17. Details of the corporate debtor's registration status as MSME	NA

Sd/-
Manoj Kumar Anand
Resolution Professional
In the matter of GIGA Pipe Systems India Private Limited
(Under Corporate Insolvency Resolution Process)
2, Community Centre, 3rd Floor, (Near PVR/McDonald's),
Naraina, New Delhi-110028
IBBI Reg. No.: IBBI/PA-001/IP-P00084/2017-2018/10180
E-Mail: gicacirp2025@gmail.com

Date: 09/03/2026
Place: New Delhi

INTEGRAL COACH FACTORY
Chennai - 600 038

Tender Notice No. ICF/PCMM/EOT/10/2026 Dated : 06.03.2026
The following e-tenders are published in IREPS website. Firms are requested to login to www.ireps.gov.in and quote against these tenders. Manual quotations will not be entertained for these tenders. Closing and Opening time for all tenders are 14.15 hrs. Hindi version of tender notice is available on website www.icf.indianrailways.gov.in.

Sl. No	Tender No.	Tender title	Quantity	Due date / time
01.	02260018	C/S of Body Pillar, Part Pillar, Pillar Frame and Details (KM MC & TC)	25 SETS	19/03/2026
02.	08261203	CABLE 150 SQMM RED, BLUE, YELLOW 1.8 KV	Refer IREPS Website	20/03/2026
03.	07261112	S&I OF PRE ASSD FRP MOD TOILET/ LWCBAC	23 SETS	23/03/2026
04.	07261358	S & I SET OF CAB DOOR	66 SETS	23/03/2026
05.	07260077	SET OF CEILING SHEET ASSEMBLIES FOR LWACWC COACHES	22 SETS	23/03/2026
06.	03261088	UNF S S SHEET 0.8 X 1250 X 3000MM	18601 KGS	24/03/2026
07.	06261098	SNI S.S TUBULAR PARTITIONS DMU/T	3007 PAIR	24/03/2026
08.	02261177	ROOF SHEET FOR LACCN	53 SETS	25/03/2026
09.	07261510	SUPPLY OF O/C SET OF HONEY COMB PARTITION FOR LWSCN PP 2.0	57 SETS	25/03/2026
10.	07261180	SNI OF AIR INLET DUCT-LWFCWAC	36 NOS	25/03/2026
11.	08261109	CABLE 2.5 SQ MM CHOCOLATE 1.8KV	137600 METER	25/03/2026
12.	07261216	BODYSIDE WINDOW ARRGT	307 NOS	27/03/2026

CORRIGENDUM NO.10
Corrigendum has been issued to the following tender. Please check IREPS website for further details

Sl. No	Tender No.	Existing value	Modified value
01.	03252530	04/03/2026	11/03/2026
		EMD	116700
		QUANTITY	1088 Nos
02.	06252269	26/02/2026	06/03/2026
		Addition of Other Conditions, Please refer Tender Document for detail IREPS website.	

FORM NO. INC-26
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)
Advertisement to be published in the newspaper for change of registered office of the company from one state to another
Before the Central Government The Regional Director, Northern Region Directorate I, Ministry of Corporate Affairs, New Delhi
In the matter of sub-section (4) of section 13 of the Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014
AND
In the matter of VALEO CONSULTANTS PRIVATE LIMITED having its Registered Office at D-248 G/F Gali No.- 10 Laxmi Nagar Near Metro Station, New Delhi-110092.Petitioner
Notice is hereby given to the General Public that the Company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra-Ordinary General meeting held on 05.03.2026 to enable the Company to change its Registered Office from "State of NCT of Delhi" to "State of Rajasthan".
Any person whose interest is likely to be affected by the proposed change of the registered office of the Company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Northern Region Directorate I, New Delhi, Delhi at the address B-2 Wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, New Delhi-110003, within fourteen days from the date of publication of this notice with a copy to the applicant Company at its registered office at the address mentioned below:
REGISTERED OFFICE: D-248 G/F Gali No.- 10 Laxmi Nagar Near Metro Station, New Delhi-110092.
For and on behalf of
VALEO CONSULTANTS PRIVATE LIMITED
Place: Delhi Meena Gupta (Director)
Date: 05-03-2026 DIN: 07541801

FORM NO. INC-26
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)
BEFORE THE CENTRAL GOVERNMENT REGIONAL DIRECTOR, NORTHERN REGION DIRECTORATE I, NEW DELHI
In the matter of sub-section (4) of Section 13 of the Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014
AND
In the matter of VISHWAKARMA AUTO PARTS PRIVATE LIMITED having its registered office at 26/63, Gali No.-11, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, India
.....Petitioner/Applicant Company
Notice is hereby given to the General Public that the Company proposes to make an application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at its Extra-Ordinary General Meeting ("EGM") held on Saturday, February 21, 2026, to enable the Company to shift its Registered Office from the "NCT of Delhi" to "State of Haryana".
Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Northern Region Directorate I, B-2 Wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, 2nd Floor, CGO Complex, New Delhi - 110003, within fourteen days of the date of publication of this notice with a copy to the Applicant Company at its registered office at the address mentioned below:
"26/63, Gali No.- 11, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, India"
For and on behalf of
VISHWAKARMA AUTO PARTS PRIVATE LIMITED
Sd/-
Parveen Kumar Jhamb
Director
Place: Delhi
Date: 09.03.2026 DIN: 00049637

Form No. INC-26
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)
BEFORE THE CENTRAL GOVERNMENT, REGIONAL DIRECTOR, NORTHERN REGION DIRECTORATE I, Ministry of Corporate Affairs, New Delhi
In the matter of sub-section (4) of Section 13 of the Companies Act, 2013 and clause (a) of sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014
AND
In the matter of JMS INFRA REALITY PRIVATE LIMITED (CIN : U4520DL2019FTC035703) having its Registered Office at H. No. 1000, P. No. 51, Village Dichaoan Kalan, Daultapur, South West Delhi -110043, Delhi, India
.....Applicant Company / Petitioner
NOTICE is hereby given to the General Public that the company proposes to make an application to the Central Government under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 24th February, 2026 to enable the company to change its Registered Office from "National Capital Territory of Delhi" to the "State of Haryana".
Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Northern Region Directorate I, Ministry of Corporate Affairs, B-2 Wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, New Delhi-110003 within fourteen (14) days from the date of publication of this notice with a copy to the applicant Company at its Registered Office at the address mentioned below:-
H. No. 1000, P. No. 51, Village Dichaoan Kalan, Daultapur, South West Delhi -110043, Delhi, India
For and on behalf of
JMS INFRA REALITY PRIVATE LIMITED
Sd/-
PUSHPINDER SINGH
DIRECTOR
Date : 09.03.2026
Place : New Delhi DIN: 05285050

Canara Bank Regional Office- Civil Lines, Moradabad
Branch: Narkhera
Online Gold Auction Information
Whereas the authorized officer of Canara Bank, Branch Narkhera had issued a sale notice asking the borrower to repay the outstanding gold loan taken by him. The borrower has failed to repay the amount, therefore, the borrower and the general public are informed that the undersigned will auction the gold jewellery online as is and on the basis of what is there and without any conditions.
The auction will be held online at <https://www.bankeauctions.com/> on dated 24-03-2026 from 12:00 noon to 03:00 pm.

Sr.No	Name of the Borrower & Account Number	Total weight and net weight	Last Date of inspection & EMD	Outstanding Amount	EMD Account Details
1.	Mohd. Haroon S/o Dula 1. 180381689965, 180379097529, 2. 180326561575, 180379082421	Total weight- 77.76 grams and net weight- 53.378	23.03.2026	Rs. 3,84,445/- + Interest & other charges	Account No.- 209272434 IFSC- CNRB0018659
2.	Rohit Kumar S/o Charan Singh 164038803958	Total Weight 42.500 grams and Net Weight - 21.253	23.03.2026	Rs. 1,48,976/- + Interest & other charges	Account No.- 209272434 IFSC- CNRB0018659

Please contact 9654038973, 7667700395 for more information. Go to <https://www.bankeauctions.com/> for detailed terms and conditions.
Date: 09.03.2026 Place: Moradabad Authorized Officer, Canara Bank

OFFICE OF THE
PRINCIPAL COMMISSIONER OF INCOME TAX (JUDICIAL)
ROOM NO. 162-A, C.R. BUILDING, NEW DELHI
Phone & Fax: 23379308, Email: delhi.cit.judicial@incometax.gov.in

F.No. PCIT (Judl)/NCLT Matters/2025-26/1706 Dated: 05.03.2026

FORM NO. NCLT 3A
ADVERTISEMENT DETAILING PETITION
[See Rule 35 of the National Company Law Tribunal Rules, 2016]
Company Appeal No: 72/252/ND/2025
(Under Section 252 of the Companies Act, 2013)

IN THE MATTER OF:
Income Tax Officer, Ward 20(1), Delhi ...Appellant
Versus
Registrar of Companies, Delhi & Ors.
(M/s Pranyas Trading Pvt. Ltd.) ...Respondents

NOTICE OF APPEAL PENDING BEFORE HON'BLE NCLT, DELHI
This notice is being published to serve the Respondents No. 2 to 4
Respondents No. 2: M/s Pranyas Trading Pvt. Ltd. having CIN: U51502DL2014PTC269970 and PAN:AAHCP7782N
Respondent No. 3: Mr. Mohammad Imran Chhimpa, Director having DIN: 07408501
Respondent No. 4: Mr. Dhamendra Kumar Chhajra, Director having DIN:07381710
Captioned appeal which is pending before Hon'ble NCLT, Delhi under Section 252 of the Companies Act, 2013 seeking restoration of the name of M/s Pranyas Trading Pvt. Ltd. in the register maintained by ROC. The said appeal is next listed for hearing before the National Company Law Tribunal, Delhi Bench-VI on 12.03.2026. In this connection, M/s Pranyas Trading Pvt. Ltd. and their Directors are hereby informed and requested to attend the captioned case before Hon'ble NCLT, CGO Complex, Lodhi Road, New Delhi on the date fixed i.e. 12.03.2026. It is to be noted that in case they fail to appear on the aforementioned date, the case will be heard and decided in your absence.

Income Tax Officer, Ward 20(1), Delhi
C. R. Building, I.P. Estate, New Delhi-110002
Date -----
Place : New Delhi

FORM NO. NCLT 3A
ADVERTISEMENT DETAILING PETITION
[See Rule 35 of the National Company Law Tribunal Rules, 2016]
Company Appeal No: 74/252/ND/2025
(Under Section 252 of the Companies Act, 2013)

IN THE MATTER OF:
Income Tax Officer, Ward 22(3), Delhi ...Appellant
Versus
Registrar of Companies, Delhi & Ors.
(M/s SCS Pacific Services Pvt. Ltd.) ...Respondents

NOTICE OF APPEAL PENDING BEFORE HON'BLE NCLT, DELHI
This notice is being published to serve the Respondents No. 2 to 4
Respondents No. 2: M/s SCS Pacific Services Pvt. Ltd. having CIN: U64100DL2011PTC226516 and PAN:AAQCS5811A
Respondent No. 3: Mr. Vishnu Prasad Verma, Director having DIN: 07332692
Respondent No. 4: Mr. Naveen Kumar, Director having DIN:07313305
Captioned appeal which is pending before Hon'ble NCLT, Delhi under Section 252 of the Companies Act, 2013 seeking restoration of the name of M/s SCS Pacific Services Pvt. Ltd. in the register maintained by ROC. The said appeal is next listed for hearing before the National Company Law Tribunal, Delhi Bench-VI on 12.03.2026. In this connection, M/s SCS Pacific Services Pvt. Ltd. and their Directors are hereby informed and requested to attend the captioned case before Hon'ble NCLT, CGO Complex, Lodhi Road, New Delhi on the date fixed i.e. 12.03.2026. It is to be noted that in case they fail to appear on the aforementioned date, the case will be heard and decided in your absence.

Income Tax Officer, Ward 20(1), Delhi
C. R. Building, I.P. Estate, New Delhi-110002
Date -----
Place : New Delhi
(Heera Lal)
Income Tax Officer
(Judicial)-3, New Delhi

pnb पंजाब नैशनल बैंक **punjab national bank**
..... the name you can BANK upon!
(A GOVERNMENT OF INDIA UNDERTAKING)

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged /charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by Authorized Officer of the Bank/Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective Borrower(s) and Guarantor(s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties

SCHEDULE OF SALE OF THE SECURED ASSETS	
Sr. No.	Name of the Branch Name of the Account Name and Addresses of the Borrower/Guarantors Account
1.	(Prev.at Branch : A-Block, Connaught Place, New Delhi) M/S MANERICRE CREAM (Borrower) E-94, GF, Greater Kailash-1, New Delhi-110048. M/S Maneri Ice Cream, Plot No-42, Industrial Area Food Park, Maneri Distt. Mandali (MP)-481885. Ms. Ananika Mittal, (Proprietor) HNO-E-94, GF, Greater Kailash-1, New Delhi-110048.
2.	(Prev.at Branch : A-Block, Connaught Place, New Delhi) M/s Paras Milk & Food Corporation (Borrower) Regd. Office: BB-17, Basement, Greater Kailash Enclave II, New Delhi-110048. M/s Paras Milk & Food Corporation Factory: Plot NO-43, Industrial Area Food Park, Maneri, Distt. Mandala, Madhya Pradesh-481885. Sh. Pawandeep Chhabra (Proprietor) PARAS Hotel, Wright Town, Jabalpur, Madhya Pradesh-482001. Sh. Pawandeep Chhabra 1415 (366), Madan Mahal, Gupteshwar Road, Jabalpur, Madhya Pradesh-482003. Sh. Avdesh Mittal (Guarantor) HNO E-94, GF, Greater Kailash-1, New Delhi-110048.

BRIEF TERMS AND CONDITIONS OF E-AUCTION SALE: The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions.
1. The auction sale will be "online through e-auction" portal <https://baanknet.com>. 2. Platform (<https://baanknet.com>) for e-Auction will be provided by e Auction service provider M/s PSB Alliance Pvt. Ltd. having its Registered office at Unit 1, 3rd Floor, VIOS Commercial Tower, Near Wadala Truck Terminal, Wadala East Mumbai-400037 (Helpdesk Number +91 8291220220). The intending Bidders/ Purchasers are required to participate in the e-Auction process at e-Auction Service Provider's website <https://baanknet.com>. This Service Provider will also provide online demonstration/ training on e-Auction on the portal. 3. The Sale Notice containing the General Terms and Conditions is available / published in the following websites/ web page portal. (1) <https://baanknet.com> (2) www.pnbindia.in. 4. Payment of sale consideration by the successful bidder to the bank will be subject to TDS under Section 194-1A of Income Tax Act 1961 and TDS is to be paid by the successful bidder only at the time of deposit of remaining 75 % of the bid amount / full deposit of BID amount.. 5. The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS". 6. The particulars of Secured Assets specified in the Schedule herein above stated to the best of the information of the Authorized Officer, but the Authorized Officer shall not be answerable for any error, misstatement or omission in this proclamation, 7. Notice under Section 13(8) of the SARFAESI Act, and with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 has been issued in all the above cases from SL No. 01 to SL No.02.. 8. For detailed term and conditions of the sale, please refer <https://baanknet.com> & www.pnbindia.in.

Date: 07.03.2026, Place : New Delhi
AUTHORIZED OFFICER, PUNJAB NATIONAL BANK

INTERNATIONAL WOMEN'S DAY | Women are strong, no less than others, says Prez

MANKIND INDEBTED TO ‘NARI SHAKTI’, SAYS SHAH

IAANS
NEW DELHI

Prime Minister Narendra Modi was on Sunday joined by Union Home Minister Amit Shah in extending greetings on the International Women's Day, lauding the role of "Nari Shakti" in India's progress.

In a post on social media platform X, the Union Home Minister said, "Warm greetings to our "Nari Shakti" on the Inter-

national Women's Day. Humankind is indebted to the peerless role Nari Shakti plays in society. Nurturing generations and driving scientific and economic progress, they contribute to every aspect of our lives." "This

deep gratitude drives PM Narendra Modi Ji's vision of women-led development, where women are no longer just witnesses to progress but the changemakers, who pave our journey to greatness,"

Union Minister Shah added. Prime Minister Modi greeted women across the country.

Several programmes were organised and initiatives undertaken on the occasion to

celebrate women and their achievements in diverse ways. An all-women crew -- comprising the loco-pilot, assistant loco-pilot, train manager, ticket checkers and personnel of the Railway Protection Force -- operated a passenger train on the Ranchi-Irigoan. In Thane district's Dombivli, meanwhile, a 'lezim' dance performance by 9,111 women created a new Guinness World Record, officials said.

Aritra Singha
KOLKATA

Two days after resigning as Governor, CV Ananda Bose arrived in Kolkata and said the decision was a "conscious" one.

Speaking to the media outside Kolkata airport, Bose said the reasons behind his resignation would remain "confidential till the right time". He also said he would re-



turn to Kolkata to cast his vote. Notably, Bose, a native of Kerala, shifted his voting base to West Bengal barely a week before submitting his resignation from the Governor's office. "I took a conscious decision to put in my papers, the reasons for which will remain confidential till the right time arrives. The rules of this game include knowing when it

ends," said Bose.

When asked to comment on the concern expressed by President Droupadi Murmu over alleged protocol violations in the state, Bose avoided giving a direct response.

"The President is very experienced, balanced and an extremely dignified person. She must have had her reasons for saying what she said. But I am no one to comment on what the President said," Bose said.

‘LUCKNOW DARSHAN’ BUS TOUR

Biswajeet Banerjee
LUCKNOW

Uttar Pradesh Tourism marked International Women's Day by organising a special 'Lucknow Darshan' tour for more than 60 women from different professions. The city's double-decker e-bus became a platform to celebrate women's achievements and contributions to society.

Organised by the Uttar Pradesh State Tourism Development Corporation (UPSTDC), the initiative brought together doctors, entrepreneurs, principals, social workers, engineers and homemakers. The participants visited prominent landmarks including the Residency, Vidhan Sabha Bhavan and the General Post Office.

Tourism and Culture Minister Jaiver Singh said women have always been a strong pillar of society and their contribution continues to inspire generations.

Additional Chief Secretary for Tourism, Culture and Religious Affairs Amrit Abhijat said the initiative reflects the government's efforts to promote responsible and inclusive tourism.

Participants said the tour offered a refreshing break from daily responsibilities and provided an opportunity to experience Lucknow's rich history and heritage from a new perspective.



Women police personnel during celebrations on the occasion of International Women's Day, in Bengaluru



Rapid Action Force (RAF) personnel take part in a Shakti Walk at Kartavya Path in New Delhi



Leader of Opposition in the Lok Sabha Rahul Gandhi interacts with female students while having a meal on the occasion of International Womens Day, in Kerala



Women dressed in traditional attire take part in a bike rally in Nagpur

In every university I visit, I see more daughters receive gold medals. This is proof that given the opportunity, daughters can excel. However, we must also acknowledge the harsh reality that even today, many women face social stereotypes, economic inequalities, and psychological barriers

■ Droupadi Murmu, President

On International Women's Day, I extend my greetings to all our Nari Shakti. Across every field, women are shaping India's progress with determination, creativity and unmatched zeal. Their achievements inspire our nation and strengthen our collective resolve to build a Viksit Bharat

■ Narendra Modi, Prime Minister

I grew up in a family where the women were the bosses. So the boss of my family was my grand-

mother, and I have always in my family, like on this table, been outnumbered by women

■ Rahul Gandhi, Leader of Opposition in the Lok Sabha

Women are not merely participants in development. They are its driving force. Through their wisdom, resilience, compassion, and determination, women strengthen communities and build stronger nations

■ Mallikarjun Kharge, Congress president

Increasing the participation of women across all sectors is the need of the hour. When provided with the right opportunities, women demonstrate exceptionally capable leadership

■ Devendra Fadnavis, Maharashtra Chief Minister

T'gana man kills 3 daughters

IAANS / HYDERABAD

In a shocking incident, a man in Telangana's Kamaraeddy town killed his three daughters by throwing them into the lake as he was unable to raise them due to financial problems, police said on Sunday.

The bodies of Ayat (7) and

Mariyam (5) were recovered from the lake on Saturday night, while the body of Shifat (8) was pulled out on Sunday morning.

Police have arrested Ismail, an autorickshaw driver, who was remanded to judicial cus-

tody on Sunday.

The accused had approached the police to lodge a missing complaint after throwing them into the lake. On suspicion, police interrogated him, during which he confessed to the crime.

U'khand Guv's chopper makes emergency landing due to technical glitch

ANI
SRINAGAR

The helicopter of Uttarakhand Governor Lieutenant General Gurmit Singh (Retd.) made an emergency landing in Srinagar on Sunday due to a technical glitch.

According to information received from Pauri Police, the helicopter experienced "some technical problems," following which it landed at the GVK helipad as a precautionary measure. The Governor was subsequently taken to the Police Guest House in Srinagar.

More details are awaited in this case.

Earlier in the day, Governor Gurmeet Singh, while speaking to ANI, extended his greetings on International Women's Day, while attending the four-day Himalayan O2 Tehri Lake Festival, inaugurated by Chief Minister Pushkar Singh Dhami on March 6.

"It is truly a matter of immense joy, happiness, and jubilation that today, a four-day program took place in Tehri Garhwal".

Metro gift for Delhi: PM opens new routes

ANI

NEW DELHI

Prime Minister Narendra Modi marked International Women's Day by launching a Rs 18,000 crore expansion of the Delhi Metro on Sunday.

As a part of the expansion scheme, the Majlis Park to Maujpur (12 km) and Majlis Park to Deepali Chowk (9 km) routes have now been made active.

Additionally, areas like Wazirabad and Bhajanpura finally have Metro access, while the work has started on three additional corridors to further link the city.

Meanwhile, Chief Minister Rekha Gupta thanked the Prime Minister, calling the expansion a "huge gift" for the safety of women.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED
DEALING IN CONSTRUCTION OF PRECAST CONCRETE PIPES AND FITTINGS AT
MAIHAR, DISTT: SATNA, STATE: MADHYA PRADESH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	GIGA Pipe Systems India Private Limited CIN: U74999DL2020FTC368645 PAN: AAICG4822F
2. Address of the registered office	DSIIDC SHED NO. 103, SCHEME - I OKHLA INDUSTRIAL AREA, PHASE-II, South Delhi, NEW DELHI, Delhi, India, 110020
3. URL of website	No Website of the Corporate Debtor
4. Details of the place where the majority of fixed assets are located	NH-7, Main Road, Village Nadan Sharda Prasad, Tehsil- Maihar, City: Maihar, Distt: Satna, State: Madhya Pradesh, India, Pin: 485771
5. Installed capacity of main products/ services	Not Working
6. Quantity and value of main products/ services sold in the last financial year	NA (As CD is not working)
7. Number of employees/ workmen	Nil
8. Further details, including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	Details can be sought by sending request at gigacirp2025@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request at gigacirp2025@gmail.com
10. Last date for receipt of expression of interest	24-Mar-26
11. Date of issue of provisional list of prospective resolution applicants	3-Apr-26
12. Last date for submission of objections to provisional list	8-Apr-26
13. Date of issue of final list of prospective resolution applicants	18-Apr-26
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-Apr-26
15. Last date for submission of resolution plans	25-May-26
16. Process email id to submit Expression of Interest	gigacirp2025@gmail.com
17. Details of the corporate debtor's registration status as MSME.	NA

Sd/-
Manoj Kumar Anand
Resolution Professional
In the matter of GIGA Pipe Systems India Private Limited
(Under Corporate Insolvency Resolution Process)
2, Community Centre, 3rd Floor, (Near PVR/McDonald's),
Naraina, New Delhi-110028
Date: 09/03/2026
Place: New Delhi
IBBI Reg. No.: IBBI/UPA-001/P-PO00842017-2018/10180
E-Mail: gigacirp2025@gmail.com

JANA SMALL FINANCE BANK
(A Scheduled Commercial Bank)

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: Plot No.306-A, PU 4, Scheme No.54, Near Country Inn Hotel, Main A.B. Road, Vijay Nagar, Indore-452010.

E-AUCTION NOTICE

PUBLIC NOTICE FOR SALE THROUGH E-AUCTION UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT (SARFAESI ACT) 2002, READ WITH PROVISIO RULE 8(6) & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES 2002.

The undersigned as authorised officer of Jana Small Finance Bank Limited has taken possession of the following property in exercise of powers conferred under section 13(4) of the SARFAESI ACT. The Borrower in particular and public at large are informed that online auction (e-auction) of the mortgage property in the below mentioned account for realisation of dues of the Bank will be held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" on the date as prescribed as here under.

Sr. No.	Loan Account Number	Name of Original Borrower/ Co-Borrower/ Guarantor	Date of 13-2 Notice	Date of Possession	Present Outstanding balance as on	Date & Time of Inspection of the property	Reserve Price in INR	Earnest Money Deposit (EMD) in INR	Date and Time of E-Auction	Last Date, Time & Place for Submission of Bid
1	30789630000121 & 30789410000150	1) Mr. Sunil Patel, S/o. Kedar Patel, 2) Mrs. Alka Patel, W/o. Sunil Patel, 3) Mr. Kedar Patel, S/o. Ranchhod Patel	21.08.2025	29.10.2025	Rs.46,29,611.08 (Rupees Forty Six Lakh Twenty Nine Thousand Six Hundred Eleven and Eight Paise Only) as of 06.03.2026	10.03.2026 09.00 AM to 05.30 PM	Rs.20,56,320/- (Rupees Twenty Lakh Fifty Six Thousand Three Hundred Twenty Only)	Rs.2,05,632/- (Rupees Two Lakh Five Thousand Six Hundred Thirty Two Only)	25.03.2026 @ 11.00 AM to 02.00 PM	24.03.2026 before 05.00 PM Jana Small Finance Bank Limited, Plot No.306-A, PU 4, Scheme No.54, Near Country Inn Hotel, Main A.B. Road, Vijay Nagar, Indore-452010.

Property Description/ Schedule: All that R.C.C. super structure comprising of Commercial Flat No.301, Paik Part of (Shop No.1, 2 & 3), on Third Floor, having Super Built up area 321.30 Sq.ft. (29.94 Sq.mtrs.), in the multi-storied building named & styled as "Venus Tower", constructed on House No.82 & 138 Jailroad Old (New No.168), also House No.83 & 139 Old (New No.169), situated at Devi Ahilya Marg, within the limits of Nagar Nigam Indore, Tehsil & District Indore (M.P.). Bounded by: East by: Lift, West by: Other's Shop, North by: House No.167 and South by: House No.170.

The properties are being held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and the E-Auction will be conducted "On Line". All payments relating to purchase of above said property to be made in favour of Jana Small Finance Bank. The auction will be conducted through the Bank's approved service provider M/S. 4 Closure at the web portal <https://bankauctions.in> & www.foreclosureindia.com. For more information and For details, help, procedure and online training on e-auction, prospective bidders may contact M/S. 4 Closure; Contact Mr. Vikas Ketele, Contact Number: 8712637550. Email id: info@bankauctions.in / vikas@bankauctions.in. For further details on terms and conditions to take part in e-auction proceedings and any for any query relating to property please contact Jana Small Finance Bank officers Mr. Ranjan Naik (Mob. No.6362951653). To the best of knowledge and information of the Authorised Officer, there are no encumbrances on the properties. However the intending bidders should make their own independent inquiries regarding the encumbrances, title of property put on prior to submitting their bid. No conditional bid will be accepted. This is also a notice to the above named Borrowers/ Guarantor's/ Mortgagees about e-auction scheduled for the mortgaged properties. The Borrower/ Guarantor/ Mortgagee are hereby notified to pay the sum as mentioned above along with up to date interest and ancillary expenses before the date of auction, failing which the property will be sold and balance dues if any will be recovered with interest and cost.

Date: 09.03.2026, Place: Indore

Sd/- Authorized Officer, Jana Small Finance Bank Limited

• CROSSWORD

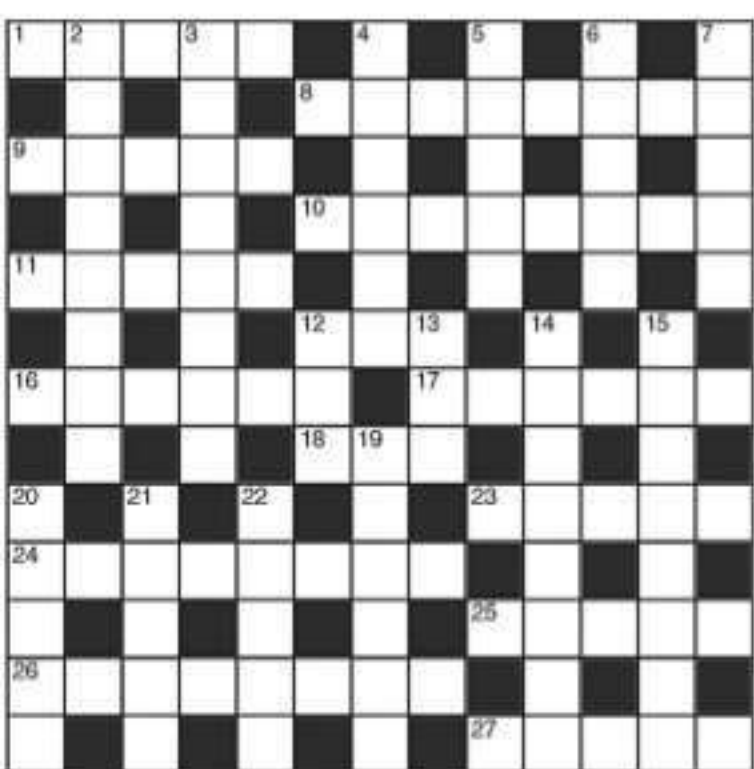
5931

• OVER THE HEDGE

BY MICHAEL FRY & T LEWIS

• ROYAL STARS

BY GEORGIA NICOLS



ACROSS

1 Get down to an unofficial occupation (5)
 8 He'll be only a second (6-2)
 9 Game displayed in dishes (5)
 10 Mean error puts it just off target (4,4)
 11 Hurl down slope (5)
 12 Somewhat curious kind of runner (3)
 16 Arch no different from others (6)
 17 Two companies joining together on a silk product (6)
 18 Not a slow service but it may count as one (3)
 23 Very musical (5)
 24 On the edge of alarming change (8)
 25 Move furtively like a sinuous snake (5)
 26 How teams are arranged to a certain extent (8)
 27 Make a speech offering nought per cent (5)

DOWN

2 Not quite free to show result of division (8)
 3 Distribute mixture of local tea (8)
 4 Be in luck in Germany (6)
 5 Sleep soundly (5)
 6 A girl emerges as object of chivalrous attention (5)
 7 A fit start perhaps (5)
 12 South Pennsylvania resort (3)
 13 There'll be talk if it's broken (3)
 14 Vessel that crosses the bar? (8)
 15 Close to agreement (8)
 19 A tie broadly speaking (6)
 20 In France it appears friendship is wrong (5)
 21 State of mind — or body (5)
 22 The prospects for battered wives (5)

SOLUTIONS CROSSWORD 5930 **ACROSS:** 1 Incoherent, 6 Page, 10 Tulip, 11 Roman nose, 12 Recorder, 13 Tunic, 15 Outlaws, 17 Lancers, 19 Toddlers, 21 Cheaper, 22 April, 24 Cemetery, 27 Libraries, 28 Ennui, 29 Ruth, 30 In good form **DOWN:** 1 Iota, 2 Collected, 3 Hippo, 4 Reredos, 5 Numeral, 7 Acorn, 8 Exercising, 9 Instance, 14 Footballer, 16 All clear, 18 Esperanto, 20 Section, 21 Comes to, 23 Rebut, 25 Tread, 26 Firm

JUMBLED WORDS

Given below are four jumbled words. Solve the jumbles to make proper words and move them to the respective circles below. Select the letters in the shaded circles and jumble them to get the answer for the given quip.

At his best, man is the noblest of all animals; separated from ____ and ____ he is the worst. - Aristotle (3,7)

RTAEI



AFLST



EIJRCU



EELSIW



SOLUTIONS: At his best, man is the noblest of all animals; separated from law and justice he is the worst. - Aristotle



BY BILL WATTERSON

• CALVIN & HOBBS



BY TOM ARMSTRONG

• MARVIN

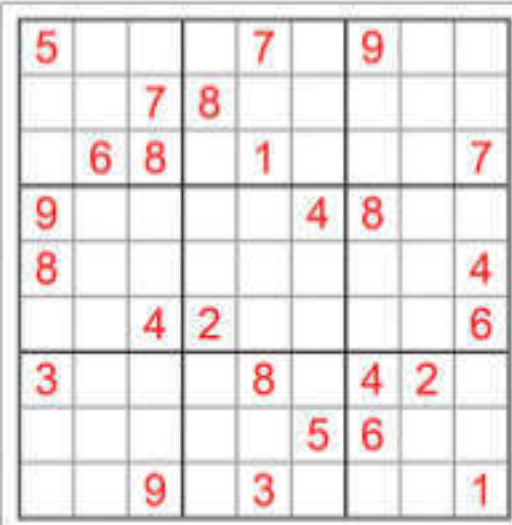


DIFFICULTY LEVEL 5s INSTRUCTIONS

To solve a Sudoku puzzle, every digit from 1 to 9 must appear in each of the nine vertical columns, in each of the nine horizontal rows and in each of the nine boxes.

DIFFICULTY LEVEL

1s = Very easy; 2s = Easy; 3s = Medium; 4s = Hard; 5s = Very Hard; 6s = Genius



SOLUTION SUDOKU 6251



ANDHRA PRADESH INDUSTRIAL INFRASTRUCTURE CORPORATION LTD
 (A Government of Andhra Pradesh Undertaking) (APIIC)
 APIIC Towers, 8th & 10th Floors, Plot No-1, P Park, Mangalagiri, Guntur(Dist), AP-522503

'REQUEST FOR PROPOSALS'

SELECTION OF DEVELOPERS FOR DEVELOPMENT, OPERATION AND MAINTENANCE OF LARGE INDUSTRIAL PARKS ON PUBLIC-PRIVATE PARTNERSHIP (PPP) BASIS AT 14 LOCATIONS IN ANDHRA PRADESH

Andhra Pradesh Industrial Infrastructure Corporation (APIIC) intends to select Developers for the Development, Operation and Maintenance of Large Industrial Parks (ranging from 100 to 500 acre) on a **Public-Private Partnership (PPP)** basis at **14 (fourteen)** locations across Andhra Pradesh. The Selected Developers will be responsible for comprehensive development, operation and maintenance of the Large Industrial Parks. Interested Bidders are encouraged to attend the Pre-Bid Meetings as per the schedule mentioned in the respective Request for Proposal (RFP) documents. A separate RFP is issued for each location and can be downloaded from www.apiprocurement.gov.in or apiic.in/downloads-tenders. Bidders must submit their proposals in the prescribed format on or before the **Proposal Due Date** specified in the RFP document.

Sd/- Vice Chairman & Managing Director, APIIC Ltd.

For inquiries and clarifications related to the RFP, please reach out to investments-ap@apiic.in

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED
 DEALING IN CONSTRUCTION OF PRECAST CONCRETE PIPES AND FITTINGS AT MAIHAR, DISTT: SATNA, STATE: MADHYA PRADESH
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	GIGA Pipe Systems India Private Limited CIN: U74990DL2020FTC368645 PAN: AAICG4822F
2. Address of the registered office	DSIID SHED NO. 103, SCHEME - I OKHLA INDUSTRIAL AREA, PHASE-II, South Delhi, NEW DELHI, Delhi, India, 110020
3. URL of website	No Website of the Corporate Debtor
4. Details of the place where the majority of fixed assets are located	NH-7, Main Road, Village Nandan Sharda Prasad, Tehsil - Maihar, City: Maihar, Distt: Satna, State: Madhya Pradesh, India. Pin: 485771
5. Installed capacity of main products/ services	Not Working
6. Quantity and value of main products/ services sold in the last financial year	NA (As CO is not working)
7. Number of employees/ workmen	Nil
8. Further details, including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	Details can be sought by sending request at gigacip2025@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request at gigacip2025@gmail.com
10. Last date for receipt of expression of interest	24-Mar-26
11. Date of issue of provisional list of prospective resolution applicants	3-Apr-26
12. Last date for submission of objections to provisional list	8-Apr-26
13. Date of issue of final list of prospective resolution applicants	18-Apr-26
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-Apr-26
15. Last date for submission of resolution plans	25-May-26
16. Process email id to submit Expression of Interest	gigacip2025@gmail.com
17. Details of the corporate debtor's registration status as MSME	NA

Sd/-
 Manoj Kumar Anand
 Resolution Professional
 In the matter of GIGA Pipe Systems India Private Limited
 (Under Corporate Insolvency Resolution Process)
 2, Community Centre, 3rd Floor, (Near PVR/McDonald's),
 Naraina, New Delhi-110028
 IIBI Reg. No.: IIBI/PA-001/PP-P0004/2017-2018/19180
 E-Mail: gigacip2025@gmail.com

Date: 09/03/2026
 Place: New Delhi

IDFC FIRST Bank Limited
 (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited)
 CIN: L65110TN2014PLC097792, Registered Office: - KRM Towers, 8th Floor, Hamilton Road, Chelpet, Chennai- 600031, Tel.: +91 44 4564 4000 | Fax: +91 44 4564 4022.

Notice under Section 13 (2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

The following borrowers and co-borrowers availed the below mentioned secured loans from IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited) The loans of the below-mentioned borrowers and co-borrowers have been secured by the mortgage of their respective properties. As they have failed to adhere to the terms and conditions of the respective loan agreements and had become irregular, their loan were classified as NPA as per the RBI guidelines. Amounts due by them to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited) are mentioned as per respective notices issued more particularly described in the following table and further interest on the said amounts shall also be applicable and the same will be charged as per contractual rate with effect from their respective dates:-

Sr No.	Loan Account No.	Type of Loan	Section 13 (2) Notice Date	Outstanding amount as per Section 13 (2) Notice
1	69614460	Loan Against Property	26.02.2026	4,55,308.17/-

NAME OF BORROWERS AND CO-BORROWERS : 1. HEMARAJ MEENA 2. SANJU MEENA

PROPERTY ADDRESS: ALL THAT PIECE AND PARCEL OF PLOT WITH PATTA NO. 335, PLOT AREA 25 X 30 = 750 SQ. FEET, SITUATED AT VILLAGE: LALGANJ (UMEDPURA), GRAM PANCHAYAT: BAROONI, PANCHAYAT SAMITI: KISHANGANJ, TEHSIL: KISHANGANJ, DISTRICT: BARAN, RAJASTHAN-325216, AND BOUNDED AS: EAST: BADA OF HARI SINGH, WEST: AAM RASTA 12 FT. WIDE, NORTH: HOUSE OF NATI BAI SOUTH: HOUSE OF BHIM RAJ

Sr No.	Loan Account No.	Type of Loan	Section 13 (2) Notice Date	Outstanding amount as per Section 13 (2) Notice
2	85484344	Loan Against Property	26.02.2026	5,16,182.17/-

NAME OF BORROWERS AND CO-BORROWERS : 1. RAJENDRA SINGH 2. MADAN KANWAR

PROPERTY ADDRESS: ALL THAT PIECE AND PARCEL OF THE PROPERTY SITUATED AT PATTA NO. 4, ADMEASURING ABOUT 1120 SQ. FT. VILLAGE SUVAVA, GP PALKA, DIST: CHITTORGARH, RAJASTHAN, AND THE SAID PROPERTY IS BOUNDED BY AS: NORTH: H/O DURGA SINGH DEVI SINGH, SOUTH: H/O DEVI SINGH/ OTHERS, EAST: RASTA, WEST: H/O LAXMAN SINGH/ DEVI SINGH

Sr No.	Loan Account No.	Type of Loan	Section 13 (2) Notice Date	Outstanding amount as per Section 13 (2) Notice
3	48267594	Loan Against Property	26.02.2026	4,10,109.52/-

NAME OF BORROWERS AND CO-BORROWERS : 1. SATNAM SINGH 2. GURDISH KOUR

PROPERTY ADDRESS: ALL THAT PIECE AND PARCEL OF THE PROPERTY SITUATED AT PATTA NO. 1324, KHASRA NO. 311, ADMEASURING: 25 X 30=750 SQ.FT. AT VILLAGE NANAKPURA, GRAMPANCHAYAT: BARUNI, PANCHAYAT SAMITI: TESHIL KISHANGANJ, BARAN, RAJASTHAN AND THE SAME IS BOUNDED BY: NORTH: AAM RASTA, SOUTH: H/O GURUVIND SINGH, EAST: AAM RASTA, WEST: H/O BALDEV SINGH

You are hereby called upon to pay the amounts to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited) as per the details shown in the above table with contracted rate of interest thereupon from their respective dates and other costs, charges etc. within 60 days from the date of this publication, failing which the undersigned shall be constrained to initiate proceedings, under Section 13 (4) and section 14 of the SARFAESI Act, against the mortgaged properties mentioned hereinabove to realize the amount due to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited). Further you are prohibited under Section 13 (13) of the said Act from transferring the said secured assets either by way of sale/lease or otherwise.

Date: 09.03.2026
 Place: RAJASTHAN

Sd/- Authorized Officer
 IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC FIRST Bank Limited)

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
 S.B. CIVIL WRIT PETITION NO.2025
PETITIONER Vs. RESPONDENTS
 Any aggrieved Persons State of Rajasthan & Ors.
 Application under Rule 159 of the Rajasthan High Court Rules, 1952 for entering into caveat.
 MAY IT PLEASE YOUR LORDSHIPS,
 The humble applicant wants to enter into caveat under Rule 159 of the Rajasthan High Court Rules and prays that let nothing be done till the applicant is heard in the matter. The Writ Petition is likely to be filed by following person:-
 The writ petition is likely to be filed by any aggrieved person challenging:-
 (A) Order No. (9)238/2025/6028 dated 27.11.2025 issued by the Director and Special Secretary, Department of Local Bodies, State of Rajasthan, Jaipur for making allotment of land measuring 9828 square yards situated between Dhamnadi and Housing Board, Suratgarh to Vivekanand Public Secondary School, Jakhwarli.
 (B) Execution of Lease Deed by Municipality, Suratgarh on 02.12.2025 in favour of Shri Sandeep Kasania, Chairman, Vivekanand Public School Prabhansh Samiti, Jakhwarli, Tehsil Pilibanga, District Hanumangarh which was registered with the Sub-Registrar, Suratgarh and entered at Book No. 1st Vol. No. 984, Page No. 187, Serial No. 202503115108783 dated 03.12.2025.
 The writ petition is likely to be filed against:-
 1. State of Rajasthan through Secretary, Local Self Department, Government of Rajasthan, Secretariat, Jaipur.
 2. Director and Joint Secretary, Department of Local Self, Rajasthan, Jaipur.
 3. Executive Officer, Municipal Board, Suratgarh, District Hanumangarh.
 4. Director/Chairman/Secretary, Vivekanand Public School Prabhansh Samiti, Jakhwarli, Tehsil Pilibanga, District Hanumangarh is submitted herewith. It is, therefore, humbly prayed that nothing be done in the case till the applicant is heard.
 D/07/03/2025 Humble Applicant through counsel
 (ANKIT CHOUDHARY)
 Reg. No R/2123/2015 / Mob. No 95710-81877 Email Id - aad1079@gmail.com

SALUTE THE SOLDIER

BORDER SECURITY FORCE

CONSTABLE DAN SINGH
 12.07.1968 - 09.03.1991

Director General and all Ranks of Border Security Force remember its gallant Jawan Constable Dan Singh on his Balidan Diwas On this day, he sustained fatal injuries in a grenade attack by militants in Srinagar, J&K and made ultimate sacrifice in the line of duty.

CONSTABLE KARAMEVER SHARMA
 05.08.1969 - 09.03.1994

Director General and all Ranks of Border Security Force remember its gallant Jawan Constable Karamever Sharma on his Balidan Diwas On this day, he sustained fatal bullet injuries while fighting militants in Pulwama J&K and made ultimate sacrifice in the line of duty.

HEAD CONSTABLE AJIT CHAUDHARY
 02.12.1963 - 09.03.1998

Director General and all Ranks of Border Security Force remember its gallant Jawan Head Constable Ajit Chaudhary on his Balidan Diwas On this day, he sustained fatal bullet injuries while fighting militants in Rajouri Jammu and made ultimate sacrifice in the line of duty.

CONSTABLE BINAY PRASAD
 25.11.1993 - 09.03.2025

Director General and all Ranks of Border Security Force remember its gallant Jawan Constable Binay Prasad on his Balidan Diwas On this day he made ultimate sacrifice while on operational duty in Tripura.

SHUBHAM HOUSING DEVELOPMENT FINANCE CO. LTD.
 Corporate Office : 425, Udyog Vihar Phase IV, Gurgaon-122015 (Haryana)
 Ph. : 0124-4212530/31/32, E-Mail : customercare@shubham.co Website : www.shubham.co

DEMAND NOTICE

Notice U/S 13(2) of Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (here in after called 'ACT')

It is to bring to your notice that your loan account has been declared as NPA by secured creditor **Shubham Housing Development Finance Company Limited** having its registered office at 608 - 609, 6th Floor, Block - C Ansal Imperial Tower, Community Center, Naraina Vihar, New Delhi - 110028, (hereinafter called 'SHDFCL') and you are liable to pay total outstanding against your loan to SHDFCL. You are also liable to pay future interest at the contractual rate on the aforesaid amount together with incidental expenses, cost, charges etc. Therefore, we hereby call upon you to discharge in full your liabilities to SHDFCL within 60 days from the date of this notice failing which SHDFCL will be empowered to exercise the power under Section 13(4) of the ACT. The details of borrowers and secured assets are as under :-

S. No.	Loan No./Borrower(s) Name	Applicant Address	Demand Notice Date & Amount	Secured Asset
1	Loan No. OUDP2210000005053132, DEEPESH SENANI, KAJAL SHENANI	LIG F No CH-03, C-Block, Gr Flr, Shub Shanti Vihar, Village Aumardath Girwa, Udaipur, Rajasthan - 313002	12-02-2026 & ₹ 4,79,485/-	L.I.G Residential Flat Bearing No CG-03 Block Shubh Shanti Vihar Rev. Village Umerda, Distt Udaipur, Rajasthan - 313003, Area- 773 Sq.Ft, Boundaries: East - Shop, West - Staircase, North - Corridor, South - B Block Road
2	Loan No. OUDP1608000005001488, BABRU LAL GADRI, BHAGUDI BAI	Bhagima Ka Kheda, Tehsil- Vallabh nagar, District-Udaipur, Rajasthan - 313602	12-02-2026 & ₹ 6,58,361/-	House at Araj No 89/1 Gram Badgaon, Gram Panchayat Badgaon, Tehsil Samal, Vallabh Nagar & Distt. Udaipur, Rajasthan - 313001, Area- 324 Sq.mtrs, Boundaries: East - Agriculture Land of Rampal, West - Land & Rasta, North - Agriculture Land of Babu Lal, South - Agriculture Land of Babu Lal

Place : GURGAON
 Date : 07.03.2026

Authorised Officer
 Shubham Housing Development Finance Company Limited

Public Notice
 Dated: 08.03.2026
 This is to inform to general public that Bank of Baroda, M.J. Road Branch, Jaipur has provided financial assistance to M/s JKN Packaging Private Limited, wherein M/s U. Industries through its Partner (1) Smt. Umile Yadav & (2) Smt. Krishna Devi, has created charge over the property herein referred below offered as security for loan(s) facility requested by one of its customers. In case anyone has any right/interest / claims over the aforesaid property, may approach the Bank within 10 days, with strict proof, to substantiate their claim. If no response is received after lapse of the prescribed time frame, it will be presumed that no person or public at large bears any sort of objection against/demise property & the same will be treated to be free from any charge / claim / encumbrance and Bank shall proceed to continue with the mortgage.
 Properties Detail: (1) Industrial Plot No. SP-103(A), at Industrial Area Basi, Jaipur, Rajasthan. Adm. 4670.00 Sq.Mr. North - East, South - West
 (2) Industrial Plot No. SP-103(B), at Industrial Area Basi, Jaipur, Rajasthan. Adm. 4670.00 Sq.Mr. North - East, South - West
 Branch Details: Contact No: Bank of Baroda, M.J. Road Branch, Jaipur
 Tapesh Agarwal, Advocates Mob. 9928879769

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

I arrive at a conclusion not an assumption.

Inform your opinion detailed analysis.

epaper.indianexpress.com

indianexpress.com

The Indian EXPRESS
JOURNALISM OF COURAGE

Jaipur

The Indian Express.
For the Indian Intelligent.

संक्षिप्त समाचार



नीतीश के बेटे निशांत ने जद-यू की सदस्यता ली

पटना। बिहार के मुख्यमंत्री के बेटे निशांत कुमार 8 मार्च यानी रविवार को जद-यू की सदस्यता ली। कार्यक्रम में मुख्यमंत्री नीतीश कुमार मौजूद नहीं रहे। पार्टी के कार्यकारी अध्यक्ष संजय झा ने निशांत को पार्टी की सदस्यता दिलाई। ललन सिंह ने उन्हें पार्टी का गमछा पहनाया। पार्टी की सदस्यता लेने के बाद निशांत ने ललन सिंह और संजय झा के पैर छुए। निशांत ने कहा कि मैं पार्टी के लिए मेहनत से काम करूंगा। मेरे पिताजी ने 20 साल में जो काम किए हैं, मैं उन्हें आगे बढ़ाऊंगा। राज्यसभा जाने का फैसला मेरे पिताजी का है। बिहार की जनता और देश की जनता से अपील करता हूँ कि पिताजी पर विश्वास बनाए रखें।

7 दिन में खाड़ी देशों से लौटे 52000 भारतीय

नई दिल्ली। विदेश मंत्रालय (एमईए) ने शनिवार को पश्चिम एशिया और खाड़ी क्षेत्र की स्थिति पर अपडेट देते हुए बताया कि 1 से 7 मार्च 2026 के बीच 52,000 से ज्यादा भारतीय सुरक्षित रूप से खाड़ी देशों से भारत लौटे। इसमें से 32,107 भारतीय एयरलाइंस के जरिए बाकी लोग विदेशी कर्मशिलय फ्लाइट्स और नॉन-शेड्यूल फ्लाइट्स के जरिए वापस आए हैं। मंत्रालय के अनुसार खाड़ी देशों में बिगड़ते हालात के बीच वहां फसे भारतीयों की सहायता के लिए एक विशेष कंट्रोल रूम बनाया गया है, जो प्रभावित लोगों और उनके परिवारों के सवालों का जवाब दे रहा है।

रहमान को रामायण में मौका मिल रहा है तो भेदभाव नहीं

नई दिल्ली। हाल ही में मशहूर संगीतकार ए. आर. रहमान के एक बयान ने फिल्म जगत में नई बहस छेड़ दी है। रहमान ने एक इंटरव्यू में कहा था कि उन्हें पहले की तरह बॉलीवुड में काम के ज्यादा प्रस्ताव नहीं मिल रहे हैं और इसके पीछे कुछ हद तक साम्प्रदायिक सोच भी हो सकती है। उनके इस बयान पर अब प्रसिद्ध संगीतकार सलीम मेहता ने भी अपनी राय रखी है। सलीम मेहता ने कहा है कि अगर उन्हें रामायण जैसी फिल्म में काम करने का मौका मिल रहा है, तो जाहिर है कि उनके साथ कोई साम्प्रदायिक भेदभाव नहीं है।

पंजाब का बजट महिलाओं के साथ बड़ा विश्वासघात

चंडीगढ़। पंजाब भारतीय जनता पार्टी (भाजपा) के कार्यकारी अध्यक्ष अश्वनी शर्मा ने रविवार को कहा कि राज्य का बजट राज्य की माताओं और बहनों के साथ बड़ा विश्वासघात है और किसानों, कर्मचारियों और आम जनता के लिए भी निराशाजनक है। 2026-27 के बजट पर प्रतिक्रिया देते हुए शर्मा ने यहां मीडिया से कहा कि 16 मार्च, 2022 को गठित आम आदमी पार्टी की सरकार 16 मार्च को चार साल यानी 48 महीने पूरे कर लेगी। उन्होंने कहा कि बजट में कुल 260,437 करोड़ रुपए का परिचय्य प्रस्तावित है।

शंकराचार्य पर एफआईआर कराने वाले पर हमला चलती ट्रेन में चाकू मारे, नाक काटने की कोशिश की गई



स्वदेश समाचार ■ प्रयागराज शंकराचार्य स्वामी अविमुक्तेस्वरानंद पर बटुकों से यौन उत्पीड़न की एफआईआर कराने वाले आशुतोष महाराज रविवार को चलती ट्रेन में जानलेवा हमला हुआ। आशुतोष महाराज ने बताया कि मैं रीवा एक्सप्रेस ट्रेन से

चीन ने भारत की ओर दोस्ती का हाथ बढ़ाया, कहा- चीन और भारत महत्वपूर्ण पड़ोसी

नई दिल्ली। मिडिल ईस्ट में जारी तनाव के कारण वैश्विक समीकरणों में आ रहे बदलाव के बीच चीन ने भारत की ओर दोस्ती का हाथ बढ़ाया है। दरअसल, बीजिंग में आयोजित प्रेस कॉन्फ्रेंस के दौरान चीनी विदेश मंत्री वांग यी ने भारत और चीन के बीच सुधरते संबंधों पर बड़ा बयान दिया है। चीनी विदेश मंत्री वांग यी ने कहा

दोनों देशों को प्रतिद्वंद्वी के बजाय अवसर के रूप में देखना चाहिए



भारत चीन संबंधों के सुधार को लेकर वांग यी ने कहा कि दोनों देशों को एक-दूसरे को प्रतिद्वंद्वी के बजाय साझेदार और खतरे के बजाय अवसर के रूप में देखना चाहिए। वांग यी ने सीमावर्ती क्षेत्रों में शांति और स्थिरता बनाए रखने के साथ-साथ अच्छे पड़ोसी के धर्म को निभाने पर जोर दिया। वांग यी ने

कहा वांग यी ने भारत और चीन को इस साल और अगले साल ब्रिक्स की बारी-बारी से अध्यक्षता करने में एक-दूसरे का समर्थन करना चाहिए। दोनों देशों को एक-दूसरे की ओर कदम बढ़ाते हुए बाधाओं को दूर करना चाहिए, ताकि अंतरराष्ट्रीय मंच पर जिम्मेदारी का प्रदर्शन किया जा सके।

कि भारत-चीन को एक-दूसरे को खतरे के बजाय अवसर के रूप में देखना चाहिए। चीन और भारत

महत्वपूर्ण पड़ोसी हैं और दोनों ग्लोबल साउथ के सदस्य होने के

नाते गहरे सांस्कृतिक संबंध तथा व्यापक साझा हित रखते हैं। वांग यी ने राष्ट्रीय और अंतरराष्ट्रीय पत्रकारों के सवालों का जवाब देते हुए चीन की विदेश नीति और बाहरी संबंधों पर बात की। उन्होंने कहा कि चीन और भारत दोनों ही वैश्विक दक्षिण के हिस्से हैं, जिनके बीच गहरे सांस्कृतिक संबंध और व्यापक साझा हित हैं।

सामान्य प्रशासन विभाग ने तैयार किया प्रस्ताव, कैबिनेट से जल्द लगेगी मुहर



विशेष संवाददाता ■ भोपाल

मध्यप्रदेश में लगभग 25 वर्ष बाद सरकारी नौकरी के लिए लागू दो बच्चों की अनिवार्य शर्त समाप्त होने जा रही है। सामान्य प्रशासन विभाग ने इस संबंध में प्रस्ताव तैयार कर लिया है और इसे शीघ्र ही राज्य मंत्रिमंडल के समक्ष प्रस्तुत किया जाएगा। कैबिनेट की मंजूरी के बाद मध्यप्रदेश सिविल सेवा (आचरण) नियम, 1961 में संशोधन कर दो बच्चों की बाध्यता से जुड़ा प्रावधान समाप्त कर दिया जाएगा।

2001 में लागू हुआ था नियम, कई कर्मचारियों की जा चुकी नौकरी- मध्यप्रदेश में 26 जनवरी 2001 से यह नियम लागू किया गया था, जिसके तहत किसी भी शासकीय सेवक के दो से अधिक जीवित बच्चे होने की स्थिति में उसके विरुद्ध कार्रवाई का प्रावधान था। इस नियम के कारण बीते वर्षों में कई कर्मचारियों की नौकरी भी जा चुकी है। हालांकि हाल के वर्षों में इस प्रावधान के तहत कार्रवाई लगभग बंद हो चुकी है।

महिला विचारकों के दो दिवसीय राष्ट्रीय सम्मेलन में राष्ट्रपति ने कहा नारी केवल समाज की आधारशिला ही नहीं बल्कि राष्ट्र के भविष्य की निर्माता भी है

स्वदेश समाचार ■ नई दिल्ली

राष्ट्रपति द्रौपदी मुर्मू ने कहा कि भारतीय समाज और राष्ट्र की प्रगति में महिलाओं की भूमिका अत्यंत महत्वपूर्ण है। उन्होंने कहा कि शिक्षित, आत्मनिर्भर और सशक्त महिलाएं किसी भी देश के विकास की सबसे बड़ी शक्ति होती हैं। उन्होंने कहा कि भारत सिर्फ जमीन का टुकड़ा नहीं है, बल्कि राष्ट्र पुरुष और राष्ट्र माता है।

राष्ट्रपति ने ये विचार नई दिल्ली के विज्ञान भवन में आयोजित महिला विचारकों के दो दिवसीय राष्ट्रीय सम्मेलन 'भारती- नारी से नारायणी के समापन सत्र को संबोधित करते हुए व्यक्त किए। यह सम्मेलन प्रातःआठ मार्च को आयोजित किया गया, जिसमें देश भर से विभिन्न क्षेत्रों से जुड़ी महिला विचारक शामिल हुईं। राष्ट्रपति ने कहा कि भारतीय परंपरा में नारी को केवल परिवार की संरक्षक के रूप में नहीं देखा गया है, बल्कि उसे ज्ञान, शक्ति और समृद्धि का प्रतीक माना गया है। उन्होंने कहा कि आज



आत्मविश्वास के साथ आगे बढ़ें युवतियां

राष्ट्रपति ने यह भी कहा कि आज भारत में महिला-नेतृत्व वाले विकास की अवधारणा तेजी से आगे बढ़ रही है। उन्होंने युवतियों को प्रोत्साहित करते हुए कहा कि वे अपने सपनों को साकार करने के लिए आत्मविश्वास के साथ आगे बढ़ें और देश के विकास में सक्रिय भूमिका निभाएं। राष्ट्रपति ने

अपने संबोधन में कहा कि जब महिलाएं सशक्त होती हैं तो परिवार, समाज और राष्ट्र सभी मजबूत बनते हैं। उन्होंने विश्वास व्यक्त किया कि भारत की महिलाएं अपने ज्ञान, नेतृत्व और संवेदनशीलता के माध्यम से देश को प्रगति और समृद्धि की नई ऊंचाइयों तक ले जाएंगी।

की भारतीय महिलाएं शिक्षा, विज्ञान, प्रशासन, खेल, उद्यमिता और सामाजिक सेवा जैसे अनेक क्षेत्रों में उल्लेखनीय उपलब्धियां हासिल कर रही हैं और राष्ट्र निर्माण में महत्वपूर्ण योगदान दे रही हैं। उन्होंने कहा कि किसी भी समाज की वास्तविक प्रगति तभी संभव है, जब

महिलाओं को समान अवसर, सम्मान और सुरक्षा प्राप्त हो। उन्होंने इस बात पर जोर दिया कि महिलाओं को निर्णय लेने की स्वतंत्रता, आत्मसम्मान के साथ जीवन जीने का अवसर और शिक्षा तथा रोजगार के समान अवसर मिलना अत्यंत आवश्यक है।

नीतीश के बेटे निशांत ने जद-यू की सदस्यता ली, बोले पापा पर भरोसा रखिए, उनके काम को आगे ले जाऊंगा

स्वदेश समाचार ■ पटना

बिहार के मुख्यमंत्री के बेटे निशांत कुमार 8 मार्च यानी रविवार को जद-यू की सदस्यता ली। कार्यक्रम में मुख्यमंत्री नीतीश कुमार मौजूद नहीं रहे। पार्टी के कार्यकारी अध्यक्ष संजय झा ने निशांत को पार्टी की सदस्यता दिलाई। ललन सिंह ने उन्हें पार्टी का गमछा पहनाया। पार्टी की सदस्यता लेने के बाद निशांत ने ललन सिंह और संजय झा के पैर छुए। निशांत ने कहा कि मैं पार्टी के लिए मेहनत से काम करूंगा। मेरे पिताजी ने 20 साल में जो काम किए हैं, मैं उन्हें आगे बढ़ाऊंगा। राज्यसभा जाने का फैसला मेरे पिताजी का है। बिहार की जनता और देश की जनता से अपील



करता हूँ कि पिताजी पर विश्वास बनाए रखें। इससे पहले निशांत में अपने पिता नीतीश की स्टाइल में हाथ जोड़कर सभी का अभिवादन किया। वे सफेद कुर्ते और क्रॉकस चप्पल में पहुंचे। इस दौरान नीतीश कुमार और निशांत कुमार जिंदाबाद के नारे लगाते रहे।

परिवार की समरसता-सामाजिक यथार्थ को भी मिलेगा बल

सरकार के प्रस्तावित निर्णय को परिवार और समाज की बदलती वास्तविकताओं के संदर्भ में भी महत्वपूर्ण माना जा रहा है। विशेषज्ञों का मानना है कि परिवार में एक, दो या उससे अधिक बच्चे होना अपने आप में सामाजिक या प्रशासनिक कसौटी नहीं होना चाहिए। कई बार संयुक्त परिवारों में बच्चों का पालन-पोषण सामूहिक रूप से होता है और परिवार की संरचना केवल संतान संख्या से निर्धारित नहीं होती। ऐसे में यह निर्णय इस विचार को भी बल देगा कि परिवार का वास्तविक आधार पारस्परिक सहयोग, सामंजस्य और जिम्मेदारी है। यदि परिवार के सदस्य मिल-जुलकर रहते हैं और बच्चों का पालन-पोषण उचित वातावरण में होता है, तो संतान संख्या को नौकरी से जोड़ना व्यवहारिक नहीं माना जाता। माना जा रहा है कि यह कदम सामाजिक यथार्थ को स्वीकार करने और पारिवारिक समरसता को महत्व देने की दिशा में एक सकारात्मक पहल साबित हो सकता है।

प्रदेश में प्रजनन दर राष्ट्रीय औसत से अधिक। राष्ट्रीय परिवार स्वास्थ्य सर्वेक्षण (एनएसएचएस) 2019-20 के अनुसार मध्यप्रदेश की कुल प्रजनन दर 2.9 है, जो राष्ट्रीय औसत 2.1 से अधिक है। राज्य के शहरी क्षेत्रों में यह दर लगभग 2.1 और ग्रामीण क्षेत्रों में 2.8 के आसपास है। जिलों की बात करें तो भोपाल में प्रजनन दर लगभग 2.0 है, जबकि पन्ना (4.1), शिवपुरी (4.0) और बड़वानी (3.9) जैसे जिलों में यह अपेक्षाकृत अधिक है।

इस साल 80 लाख मीट्रिक टन गेहूं खरीदी का लक्ष्य

खरीदी केंद्रों की पहली बार ग्रेडिंग 3623 केंद्र तय

स्वदेश संवाददाता ■ भोपाल

रबी सीजन 2026-27 में गेहूं खरीदी के लिए राज्य सरकार ने मानक संचालन प्रक्रिया (एसओपी) जारी कर दी है। इस बार प्रदेश में 80 लाख मीट्रिक टन गेहूं खरीदी का लक्ष्य रखा गया है, जो पिछले साल से 5 लाख टन अधिक है। इसके लिए प्रदेश में 3623 उपार्जन केंद्र बनाए गए हैं। इनमें सबसे ज्यादा 240 केंद्र सीहोर



व 197 केंद्र उज्जैन जिले में बनाए गए हैं। इस बार पहली बार खरीदी केंद्रों की ग्रेडिंग भी की जाएगी।

सरकार ने 16 प्रकार की सुविधाओं को आधार बनाया है। इनमें तौल काटे, शेड, बाउंड्री वाल, पेयजल, टेंट, बैठने की व्यवस्था,

सरकार की मंशा पर कर्मचारी संघ हैरान, कहा- अपील कर स्वयं के परिपत्र की अवहेलना करेगा शासन

उच्च न्यायालय निरस्त कर चुका है 70,80 और 90 प्रतिशत वेतन देने का आदेश

स्वदेश संवाददाता ■ भोपाल

नवनि्युक्त कर्मचारियों को क्रमशः 70, 80 और 90 प्रतिशत वेतन देने के मामले में सरकार की मंशा पर कर्मचारी संगठनों ने हैरानी जताई है। इनका कहना है कि उच्च न्यायालय द्वारा निरस्त किये गये आदेश के खिलाफ यदि सरकार सर्वोच्च न्यायालय जाती है तो वह स्वयं के परिपत्र की अवहेलना करेगा।

दरअसल उच्च न्यायालय जबलपुर के उस निर्णय के विरुद्ध मप्र सरकार अपील में सुप्रीम कोर्ट जाने की तैयारी में है। इस निर्णय में हाईकोर्ट ने नवनि्युक्त कर्मचारियों को प्रथम तीन वर्ष में 70, 80 और 90 प्रतिशत स्टाइपेंड देने की व्यवस्था को निरस्त कर दिया है। मंत्रालय सेवा अधिकारी कर्मचारी संघ के अध्यक्ष इंजी सुधीर नायक का कहना है कि अपील करने से शासन को संवेदनशील कर्मचारी हितैषी छवि को धक्का पहुंचेगा। सरकार यदि हजारों कर्मचारियों को सुप्रीम कोर्ट में घसीटेगी तो शासन और कर्मचारियों के बीच का सामंजस्य समन्वय और सौहार्द भंग होगा, जो सुशासन की दृष्टि से हानिप्रद रहेगा। निगम मंडल कर्मचारी महासंघ प्रतापध्वज अजय श्रीवास्तव नीलू ने अपील करने के निर्णय को अनुचित निरूपित किया है।

यह भी कारण सर्वोच्च न्यायालय ने पूर्व में क्रमांक 29852/09 में पारित निर्णय 31 अक्टूबर 2009 के द्वारा हर छोटे बड़े न्यायालयीन निर्णय के विरुद्ध अपील करने की प्रवृति पर चिंता जताई थी। मा शासन सामान्य प्रशासन विभाग द्वारा सुप्रीम कोर्ट के इस निर्णय के परिप्रेक्ष्य में विभागों को परिपत्र 18 मई 2010 के माध्यम से निर्देश दिए गए थे कि 'शासन के सभी अधिकारी जिम्मेदार वादी बनें।

Amarpatan Nagar Parishad
संपत्ति आई.डी.: 1004608427
प्रकरण क्र.: शहरी स्थानीय निकाय-PT49143
जाचक नं. 788
दिनांक: 24/02/2026

नामान्तरण आपत्ति का सूचना पत्र
सर्व शासन को सूचित किया जा है कि MRS VINOD DEVSINGH S/O हर्देत MR. anuraj pratap singh S/O srajednra singh baghel ने अवरम/ग्रुप/उपक्रम क्रमांक 788, Amarpatan 485775 Ward-3 पिन क्रमांक/पुरानी सम्पत्ति आई.डी.: 1004608427 प्लॉट एरिया: 625, निर्माण एरिया: 625.0 कर. सं. 1. उपयोग प्रकार आवासीय, उपयोग कारक स्वयं-उपयोग, जमीन जाउंड फ्लोर, निर्माण आर.सी.सी. आर या पत्थर की छत युक्त पक्के भवन, क्षेत्र 625.0 प्रस्तुत दस्तावेजों के आधार पर निम्नलिखित नाम/नामों 1. MR. anuraj pratap singh S/O srajednra singh baghel पर नामान्तरण हेतु आवेदन दिया गया है। जिस किसी को उस नामान्तरण पर आपत्ति हो तो वो इस प्रकार की विधि से 15 दिवस के अन्दर Amarpatan Nagar Parishad के कार्यालय में नामान्तरण शाखा में लिखित एवं प्रमाण-पत्र सहित आपत्ति प्रस्तुत करें। अन्यथा अवधि समाप्त होने के पश्चात प्रावधानानुसार प्रस्तुतकृत का नाम कर निर्धारण पुरसिका में अंकित कर दिया जावेगा। नामान्तरण होने के पश्चात किसी भी प्रकार की आपत्ति विचारणीय नहीं होगी।

CMO/IRJ राज्यस अधिकारी
Amarpatan Nagar Parishad

आपसी सहयोग बहुत फायदेमंद चीन और भारत के बीच आपसी विश्वास और सहयोग साझा विकास के लिए बहुत फायदेमंद है, जबकि विभाजन और टकराव एशिया के पुनरुत्थान में सही नहीं हैं। भारत को दुश्मन नहीं दोस्त बनाना चाहिए। चीनी विदेश मंत्री ने स्पष्ट किया कि

दिल्ली में होली पर युवक की हत्या हुई थी रंग का गुब्बारा विवाद में हत्या आरोपी के घर बुलडोजर चलाकर भीड़ ने जलाया सामान

स्वदेश समाचार ■ नई दिल्ली

दिल्ली में नगर निगम प्रशासन ने रविवार को हत्या के आरोपी निजामुद्दीन का घर का अतिक्रमण वाला हिस्सा बुलडोजर से ढहा दिया। यह कार्रवाई उत्तम नगर इलाके की जेजे कॉलोनी में आरोपी निजामुद्दीन के खिलाफ की गई। इस दौरान भारी पुलिस मौके पर तैनात रही। 4 मार्च को होली पर रंग का गुब्बारा फेंकने पर हुए विवाद में निजामुद्दीन समेत कई लोगों ने तरुण (26) नाम के युवक की हत्या की थी। पुलिस ने इस मामले में 7 लोगों को गिरफ्तार किया है। एक आरोपी को भी हिरासत में लिया गया है। आरोपियों के खिलाफ हत्या और एससी/एसटी एक्ट में केस दर्ज किया गया है। घटना के बाद बजरंग दल और विश्व हिंदू परिषद के कार्यकर्ताओं ने 6 मार्च को उत्तम नगर ईस्ट मेट्रो स्टेशन के पास प्रदर्शन किया था। भीड़ ने निजामुद्दीन के घर के बाहर मौजूद वाहनों में आग लगाई थी।



बच्ची ने गुब्बारा फेंका, मुस्लिम महिला पर छींट पड़े

4 मार्च को होली वाले दिन उत्तम नगर की जेजे कॉलोनी में तरुण सिंह के घर की 11 साल की बच्ची छत से नीचे रंग के गुब्बारे फेंक रही थी। उसने एक गुब्बारा अपने ताऊ पर फेंका। पानी के छीटे रास्ते से गुजर रही मुस्लिम महिला पर पड़े। तरुण के बड़े भाई अरुण के मुताबिक महिला इस पर नाराज हुई। तरुण के परिवार ने महिला से माफी मांगी, लेकिन महिला उन्हें अपशब्द कहती रही। अरुण ने बताया कि कुछ समय बाद महिला के परिवार के 20-25 लोग क्रिकेट बेट, डंडे और लोहे की रॉड लेकर आए। उन लोगों ने हमला कर दिया।

खराब स्टॉक वाले गोदामों को नहीं बनाया जाएगा केंद्र गोदाम स्तरीय खरीदी केंद्र प्राथमिकता के आधार पर उन्हीं गोदामों में स्थापित किए जाएंगे, जिनमें पूर्व के सालों में कोई नान एफएचयू (औसत गुणवत्ता से कम) रिजैक्टेड गेहूं भंडारित न हो। उपार्जन केंद्रों के स्थल इस प्रकार निर्धारित किए जाएंगे कि किसानों को गेहूं बेचने के लिए 25 किलोमीटर की परिधि में उपलब्ध हो। गोदाम एवं समिति स्तरीय केंद्र वहां बनेंगे, जिनमें 3000 से 5000 टन उपार्जन किया जा सके, इसमें 50 प्रतिशत की वृद्धि कमिश्नर फूड के द्वारा की जा सकेगी।

तौल मशीन, इंटरनेट व कंप्यूटर और गेहूं साफ करने के लिए क्लीनिंग मशीन जैसी व्यवस्थाएं शामिल हैं। इसके लिए एक पोर्टल तैयार किया गया है, जिसमें केंद्रों को सुविधाओं की जानकारी अपलोड करनी होगी।

पार्सल वाहन कंटेनर से टकराया, चालक की मौत भोपाल। सूखी सेवनिया बायपास पर ओवरटेक करने के प्रयास में पार्सल वाहन आगे चल रहे कंटेनर से टकरा गया। इससे चालक की मौत हो गई। हादसा रविवार तड़के हुआ। चालक अमेठी से माल लोड कर भोपाल में डिलीवरी देने आ रहा था।

फॉर्म जी अभिलेखि की अभिव्यक्ति हेतु आमंत्रण गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड मैहर, जिला: सतना, राज्य:मध्य प्रदेश में प्रीकास्ट कंक्रीट पाइप और फिटिंग के निर्माण में कार्यरत दिवाला और ऋण शोध अक्षमता (कांफिरेट व्यक्तिता के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) बिनिगमावली, 2016 के विनियम 36A(1) के अधीन			
प्रासांगिक विवरण			
1. पैर/सीआईएन/एलएलसी संख्या के साथ कांफिरेट ऋणदाता का नाम	गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड सौनः U749990L2020FT3C86845 पैन: AA1CG48222F	गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड का नाम	गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड का नाम
2. पंजीकृत कार्यालय का पता	डीएसआईआईसी रोड नंबर 103, योजना- 1।ओखला औद्योगिक क्षेत्र, फेज- 11, दक्षिण दिल्ली, नई दिल्ली, दिल्ली, भारत, 110020	डीएसआईआईसी रोड नंबर 103, योजना- 1।ओखला औद्योगिक क्षेत्र, फेज- 11, दक्षिण दिल्ली, नई दिल्ली, दिल्ली, भारत, 110020	डीएसआईआईसी रोड नंबर 103, योजना- 1।ओखला औद्योगिक क्षेत्र, फेज- 11, दक्षिण दिल्ली, नई दिल्ली, दिल्ली, भारत, 110020
3. वेबसाइट का यूआरएल	कांफिरेट देनदार की कोई वेबसाइट नहीं	कांफिरेट देनदार की कोई वेबसाइट नहीं	कांफिरेट देनदार की कोई वेबसाइट नहीं
4. उस स्थान का विवरण जहां अचल संपत्तियों का बहुमत स्थित है	परान्च-7, मेन रोड, गांव नानान शांदा प्रसाद, तहसील- मैहर, शहर-मैहर, जिला: सतना, राज्य:मध्य प्रदेश, भारत, पिन- 485711	परान्च-7, मेन रोड, गांव नानान शांदा प्रसाद, तहसील- मैहर, शहर-मैहर, जिला: सतना, राज्य:मध्य प्रदेश, भारत, पिन- 485711	परान्च-7, मेन रोड, गांव नानान शांदा प्रसाद, तहसील- मैहर, शहर-मैहर, जिला: सतना, राज्य:मध्य प्रदेश, भारत, पिन- 485711
5. कांफिरेट ऋणदाता के मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	परान्च-7, मेन रोड, गांव नानान शांदा प्रसाद, तहसील- मैहर, शहर-मैहर, जिला: सतना, राज्य:मध्य प्रदेश, भारत, पिन- 485711	परान्च-7, मेन रोड, गांव नानान शांदा प्रसाद, तहसील- मैहर, शहर-मैहर, जिला: सतना, राज्य:मध्य प्रदेश, भारत, पिन- 485711	परान्च-7, मेन रोड, गांव नानान शांदा प्रसाद, तहसील- मैहर, शहर-मैहर, जिला: सतना, राज्य:मध्य प्रदेश, भारत, पिन- 485711
6. पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	एन ए (क्योंकि सीडी कार्य नहीं कर रही है)	एन ए (क्योंकि सीडी कार्य नहीं कर रही है)	एन ए (क्योंकि सीडी कार्य नहीं कर रही है)
7. कर्मचारियों/श्रमिकों की संख्या	शून्य	शून्य	शून्य
8. दो वर्षों के औसत उपलब्ध वित्तीय विवरणों (अनुसूचियों के साथ) लेनदारों की सूची, प्रक्रिया की बाट की घटनाओं हेतु प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध है-	gigacipr2025@gmail.com पर अनुरोध मेजकर विवरण मांगा जा सकता है	gigacipr2025@gmail.com पर अनुरोध मेजकर विवरण मांगा जा सकता है	gigacipr2025@gmail.com पर अनुरोध मेजकर विवरण मांगा जा सकता है
9. सीहता की धारा 25(2)(ए) के तहत सन्मान आवेदकों के लिए पात्रता यहां यूआरएल पर उपलब्ध है	gigacipr2025@gmail.com पर अनुरोध मेजकर विवरण मांगा जा सकता है	gigacipr2025@gmail.com पर अनुरोध मेजकर विवरण मांगा जा सकता है	gigacipr2025@gmail.com पर अनुरोध मेजकर विवरण मांगा जा सकता है
10. रूचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	24-03-2026	24-03-2026	24-03-2026
11. संपादित सन्मान आवेदकों की अंतिम सूची जारी करने की तारीख	03-04-2026	03-04-2026	03-04-2026
12. अनुसूचित सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	08-04-2026	08-04-2026	08-04-2026
13. संपादित सन्मान आवेदकों की अंतिम सूची जारी करने की तारीख	18-04-2026	18-04-2026	18-04-2026
14. संपादित सन्मान आवेदकों को सूचना प्राप्त, मूल्यांकन मैट्रिस और सन्मान योजनाओं के लिए अंतिम सूची जारी करने की तारीख	24-04-2026	24-04-2026	24-04-2026
15. सन्मान योजना प्रस्तुत करने की अंतिम तिथि	25-05-2026	25-05-2026	25-05-2026
16. रूचि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी प्रक्रिया	gigacipr2025@gmail.com	gigacipr2025@gmail.com	gigacipr2025@gmail.com
17. एम्प्लॉयमेंट के रूप में कांफिरेट देनदार की पंजीकरण स्थिति का विवरण	एन ए	एन ए	एन ए
एससी/- मनोज कुमार आनंद समाधान पेशेवर गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड के मामले में (कांफिरेट दिवालियापन समाधान प्रक्रिया के अंतर्गत) 2, सामुदायिक केंद्र, तीसरी मंजिल, (सीबीआर)/मैकडॉनल्ड्स के पास), नारायणा, नई दिल्ली-110028 तिथि: 09.03.2026 स्थान: नई दिल्ली			
आईबीबीआई पंजी. सं. IBBI/PA-001/PI-P00084/2017-2018/10180 ई-मेल: gigacipr2025@gmail.com			

सार-समाचार



निःशुल्क होम्योपैथिक चिकित्सा शिविर एवं एनीमिया जागरूकता कार्यक्रम आयोजित

अलवर (का.सं.)। वाईपीएसएम होम्योपैथिक मेडिकल कॉलेज, अलवर एवं HMAI अलवर यूनिट के संयुक्त तत्वावधान में अंतरराष्ट्रीय महिला दिवस के अवसर पर प्रातः 10 बजे से 2 बजे तक एनईबी हाउसिंग बोर्ड कॉलोनी, अलवर में निःशुल्क होम्योपैथिक चिकित्सा शिविर एवं एनीमिया जागरूकता कार्यक्रम का आयोजन किया गया। यह शिविर डॉ. मनी कुंतल के प्रभारोत्व में आयोजित किया गया तथा शिविर के कैंप कोऑर्डिनेटर डॉ.अजीत सिंह, प्रोफेसर एवं विभागाध्यक्ष (कम्युनिटी मेडिसिन), वाईपीएसएम होम्योपैथिक मेडिकल कॉलेज, अलवर की उपस्थिति में सम्पन्न हुआ। कार्यक्रम में HMAI अलवर यूनिट के अध्यक्ष डॉ. एस.एस. कुंतल, वरिष्ठ महिला होम्योपैथिक चिकित्सक डॉ. विमलेश कुंतल, डॉ. कुलदीप कुंतल, HMAI के वरिष्ठ उपाध्यक्ष डॉ. एस.बी. सरस्वत, तथा डॉ. अशोक पाठक (डीन अकादमिक) का विशेष सहयोग एवं सानिध्य रहा। शिविर पूर्व निर्धारित समय प्रातः 10 बजे प्रारंभ हुआ। शिविर में महिला रोगियों के साथ-साथ सभी आयु वर्ग के बालक-बालिकाओं तथा स्त्री-पुरुषों की लंबी कतार लगी रही। इस अवसर पर डॉ. अजीत सिंह, डॉ. एस.बी. सरस्वत, डॉ. वेसाली गुप्ता, डॉ. सोमेंद्र यादव, डॉ. विमलेश कुंतल, डॉ. कुलदीप कुंतल एवं इंटरन डॉ. दीक्षा तथा लोकेश ने चिकित्सा सेवाएं प्रदान कीं। साथ ही वरिष्ठ नागरिक एवं समाजसेवी गिरिराज गुप्ता ने भी शिविर के संचालन में सहयोग दिया। शिविर में लगभग 35 महिला एवं अन्य रोगियों का निःशुल्क होम्योपैथिक परामर्श किया गया तथा उन्हें निःशुल्क होम्योपैथिक औषधियों का वितरण किया गया। साथ ही महिलाओं में एनीमिया के प्रति जागरूकता बढ़ाने के लिए आवश्यक स्वास्थ्य परामर्श भी दिया गया।

232 वां साप्ताहिक पौधारोपण कार्यक्रम आयोजित

अलवर (का.सं.)। नंदी गौशाला में 232 वां साप्ताहिक पौधारोपण किया गया, इसके उपरांत नियमित होने वाली गौसवामणी जिसका आज 240 वां दिवस था की गई। पौधारोपण में अलवर सी.जी.एम. अर्चना गुप्ता एवं शैलेंद्र गुप्ता जिनका जन्मदिन था, उपस्थित थे। सुभाष चंद्र गुप्ता, एवं अनीता गुप्ता जिनकी शादी की वर्षगांठ पर पौधारोपण किया गया तथा रतन गुप्ता जिनके बेटे का जन्मदिन था पौधा रोपण किया गया। गौ.स्वामिणि आर.पी. महावर, निदेशक विजय सॉल्वेक्स एवं अर्चना गुप्ता सीजीएम अलवर ने अपने पति शैलेंद्र गुप्ता के जन्मदिन के उपलक्ष में गोस्वामणी की। पौधारोपण एवं गौ स्वामिणि के उपरांत अलवर गुप्ता एवं शैलेंद्र गुप्ता का संयुक्त वैश्य महासभा के अध्यक्ष सतीश कुमार गुप्ता द्वारा दुपट्टा पहना कर स्वागत किया गया। गौ स्वामिणि रखने के उपलक्ष में आरपी महावर एवं सीजेएम अलवर का प्रतीक चिन्ह देकर सम्मानित किया गया। कार्यक्रम में सतीश कुमार गुप्ता अध्यक्ष महासभा सुरेश गर्ग मंत्री रामबाबू गुप्ता वरिष्ठ उपाध्यक्ष महासभा रूपेश गुप्ता कोषाध्यक्ष, अनिल बंसल उपमंत्री, प्रहलाद अग्रवाल पूर्व पार्षद, सीताराम गुप्ता, अशोक ठाकुरिया प्रहलाद अग्रवाल तहसील वाले , मुकेश गुप्ता , पिप्लू गर्ग, प्रदीप धामणी, आर. पी.महावर, रतन लाल गुप्ता, राकेश गुप्ता संजय डाटा, सत्यनारायण अग्रवाल रवि गुप्ता के अलावा अन्य समाजों से आए गौ सेवक उपस्थित रहे।

गायत्री मंदिर में मेरिट में आए 168 विद्यार्थियों और शिक्षकों का सम्मान

अलवर (का.सं.)। शहर के गायत्री मंदिर रोड स्थित गायत्री मंदिर में मेधावी विद्यार्थियों के सम्मान में एक प्रेरणादायक कार्यक्रम आयोजित किया गया। इस कार्यक्रम में विभिन्न विद्यालयों के उन विद्यार्थियों को सम्मानित किया गया, जिन्होंने अपनी मेहनत और लगन से परीक्षाओं में मेरिट सूची में स्थान प्राप्त किया। समारोह के दौरान कुल 168 विद्यार्थियों का सम्मान किया गया। कार्यक्रम के संयोजक अमित वशिष्ठ ने बताया कि समाज में शिक्षा को बढ़ावा देने और प्रतिभाशाली बच्चों का मनोबल बढ़ाने के उद्देश्य से इस कार्यक्रम का आयोजन किया गया है। उन्होंने कहा कि जो विद्यार्थी अपनी मेहनत से आगे बढ़ते हैं, वे समाज के लिए प्रेरणा बनते हैं और अन्य बच्चों को भी पढ़ाई के लिए प्रेरित करते हैं। इस अवसर पर उन शिक्षकों को भी सम्मानित किया गया जिन्होंने विद्यार्थियों को सही दिशा और मार्गदर्शन देकर उन्हें इस मुकाम तक पहुंचाया। कार्यक्रम के दौरान विद्यार्थियों को प्रशस्ति पत्र और स्मृति चिन्ह देकर सम्मानित किया गया। समारोह में बड़ी संख्या में अभिभावक, शिक्षक और स्थानीय लोग मौजूद रहे। सभी ने विद्यार्थियों की उपलब्धियों की सराहना की और उनके उज्ज्वल भविष्य की कामना की। आयोजन के माध्यम से शिक्षा के महत्व पर भी चर्चा की गई।

निःशुल्क मल्टी स्पेशलिटी मेडिकल कैंप का आयोजन आज

अलवर (का.सं.)। चेटीचंड के पासन अवसर पर पूज्य सिंधी पंचायत, अलवर एवं ई.एस.आई.सी. मेडिकल कॉलेज एंड हॉस्पिटल के संयुक्त तत्वावधान में निःशुल्क मल्टी स्पेशलिटी मेडिकल कैंप का आयोजन 9 मार्च, सोमवार को सिंधु भवन (सिंधी धर्मशाला), दाउदपुर, अलवर में किया जाएगा। शिविर का शुभारंभ प्रातः 9 बजे राजस्थान सरकार के वन एवं पर्यावरण मंत्री संजय शर्मा द्वारा किया जाएगा। शिविर में विभिन्न विभागों के विशेषज्ञ चिकित्सकों द्वारा मरीजों की जांच की जाएगी। इसमें न्यूरोलॉजी, एंटीक्राइनोलॉजी, जनरल फिजिशियन, ऑर्थोपेडिक, जनरल सर्जन, नेत्र रोग, कान-नाक-गला सहित अन्य रोगों की जांच की जाएगी। साथ ही मरीजों को आवश्यक जांचें, चिकित्सकीय परामर्श एवं दवाइयां निःशुल्क उपलब्ध कराई जाएंगी। शिविर संयोजक गिरीश चौधानी ने बताया कि शिविर के लिए अब तक करीब 500 लोगों का रजिस्ट्रेशन हो चुका है और बड़ी संख्या में लोगों के पहुंचने का संभावना है।

रोडवेज बसों में महिलाओं को निःशुल्क यात्रा

अलवर (का.सं.)। अंतर्राष्ट्रीय महिला दिवस के उपलक्ष में रविवार को रोडवेज की बसों में महिलाओं के लिए निः शुल्क यात्रा रही जिसके चलते केंद्रीय बस स्टैंड पर महिलाओं की भीड़ बढ़ रही और महिलाओं ने निशुल्क यात्रा का आनंद लिया: अलवर अगर डिपो के पृछताछ प्रभारी का जोड़मल सैनी ने बताया कि महिला दिवस के उपलक्ष में रोडवेज मुख्यालय से मिले निर्देशानुसार शनिवार रात 12 से रविवार रात 12 तक महिलाओं के लिए लोकल व डीलक्स बसों में महिलाओं के लिए राजस्थान सीमा में निःशुल्क यात्रा प्रदान की गई है, जिसके चलते महिलाएं समूहो के रूप में निशुल्क यात्रा का आनंद लेती नजर आईं।

होली मिलन समारोह श्रद्धा और हर्षोल्लास से मनाया

अलवर (का.सं.) गांधी स्वास्थ्य सदन समिति एवं श्री श्री 1008 सुखेश्वर हनुमान जी चैरिटेबल ट्रस्ट के संयुक्त तत्वावधान में 8 मार्च को सांय 4 बजे से 7 बजे तक होली मिलन कार्यक्रम बड़ी श्रद्धा और हर्षोल्लास के साथ गांधी स्वास्थ्य सदन समिति के प्रांगण में मनाया गया। इस अवसर पर अनेक सांस्कृतिक कार्यक्रम आयोजित किए गए और फूलों से होली खेली गई सांस्कृतिक कार्यक्रम के दौरान कलाकारों द्वारा होली के गीत मल्हार और राधा रानी के गीतों पर मनमोहक नृत्य किया गया।

होली मिलन समारोह आयोजित

अलवर (का.सं.) श्री आदिनाथ जैन शिक्षण संस्थान, अलवर के तत्वावधान में संचालित समस्त शिक्षण संस्थाओं का होली मिलन समारोह का आयोजन संस्थान अध्यक्ष अशोक कुमार जैन अगोनिज के निदेशन में मनाया गया। श्री जैन शिक्षक प्रशिक्षण महाविद्यालय प्राचार्य डॉ. अनीता सोनी, श्री आदिनाथ जैन पी.जी. महाविद्यालय प्राचार्य डॉ. अंशुल शर्मा, आदिनाथ पब्लिक स्कूल प्रधानाचार्य एंड्रइन फेंक, उपप्रधानाचार्य श्रीमती अल्पना जैन, जैन उच्च माध्यमिक विद्यालय, मंत्री का बड़ प्रधानाचार्य श्रीमती सपना व्यास ने उपस्थित सभी अतिथियों, शिक्षकों व कर्मचारियों को होली की शुभकामनाएं दीं। समारोह में समूह गान, गेम्स गतिविधियां, समूह नृत्य, गान (संस्थान उपाध्यक्ष) नौरज जैन, व प्रबन्ध कार्यकारिणी एवं समस्त संस्थाओं के स्टॉफ द्वारा अन्तराक्षरी खेली गई। संस्थान अध्यक्ष अशोक कुमार जैन अगोनिज, ने उपस्थित सभी अतिथियों, शिक्षकों व



जिससे दर्शक मंत्रमुग्ध हो गए। वहीं भजनगायक योगेश एवं कमलकांत द्वारा आकृषक भजनों की प्रस्तुति दी। कार्यक्रम के दौरान ही राधा कृष्ण के द्वारा फूलों की होली खेली गई और भजन गाए गए। गुलाल से तिलक लगाकर होली खेली गई। इस दौरान शहर की अम्बिका राठौड़, आरजेएस

तृतीय रैंक, राजस्थान, कुनिका चौहान, आईएएस (342) वीं रैंक, उज्जवल नरूका नेट जेआरएफ प्रथम रैंक को सम्मानित किया गया। वहीं डॉ. अनुरिता झा व डॉ. अशोक कुमार के निदेशन में कथक विद्यार्थी यतिका, योगांशी, निहारिका, अरति, अवनी, शुभानशी एवं योग विद्यार्थी चहल, यामी, अनुष्का, माहों, आयुषी, युविका, काव्का एवं पलक ने बेहतर प्रदर्शन किया। कार्यक्रम में गांधी स्वास्थ्य सदन समिति के अध्यक्ष महेन्द्र जैन, हरीश कालरा, आर.पी.महावर, सरोज महावर, अतुल झालानी, चन्द्रप्रकाश, राजकुमार, मोरध्वज चौधरी, सुभाष अग्रवाल, सुरेश गुप्ता एवं श्रीश्री



1008 सुखेश्वर हनुमान जी चैरिटेबल ट्रस्ट के सुझौल झालानी, दिनेश सिंह राठौड़, राजकुमार गुप्ता, अनिल गुप्ता, सुभाष खण्डेलवाल, अजय जैन, राजेश कुमार गुप्ता, सुधीर माथुर एवं अजय सिंह राठौर सहित अन्य मौजूद रहे। कार्यक्रम को सफल बनाने में डॉ. जितेन्द्र सैन, डॉ. तानिया जैन, रोहिताश एवं वितरण किया गया।

सार-समाचार

जगन्नाथ मंदिर से निकली बाबा श्याम की भव्य नगर परिक्रमा, 10 को होगा भजन-कीर्तन व जागरण

अलवर (का.सं.)। शहर में बाबा श्याम की भक्ति से सराबोर भव्य धार्मिक आयोजन का आयोजन किया जा रहा है। वंश खंडेलवाल ने जानकारी देते हुए बताया कि श्री कृष्णा कुल परिवार के तत्वावधान में 8 मार्च को श्री जगन्नाथ मंदिर से बाबा श्याम की भव्य नगर परिक्रमा निकाली गई। यह परिक्रमा शहर के प्रमुख मार्गों से होती हुई त्रिपोलिया, होप सर्कस, घंटाघर, चर्च रोड, और अशोका टर्कीज होते हुए पुनः जगन्नाथ मंदिर पहुंची नगर परिक्रमा के दौरान श्रद्धालु बड़ी संख्या में शामिल होकर बाबा श्याम के जयकारों के साथ भक्ति भाव से झूमते नजर आए। आयोजन में शहर के कई गणमान्य लोग और श्रद्धालु उपस्थित रहेंगे। आयोजकों ने बताया कि इस धार्मिक कार्यक्रम की अगली कड़ी में 10 मार्च को शाम 7:15 बजे से भव्य भजन-कीर्तन और जागरण का आयोजन किया जाएगा, जो प्रभु की इच्छ तक जारी रहेगा। कार्यक्रम में भजन गायकों द्वारा बाबा श्याम की महिमा का गुणगान किया जाएगा और श्रद्धालु पूरी रात भक्ति में लीन रहेंगे। आयोजकों ने शहरवासियों से अधिक से अधिक संख्या में पहुंचकर बाबा श्याम के दरबार में हाजिरी लगाने और धर्म लाभ प्राप्त करने की अपील की है।

शाहिर गौतस्कर एवं चोरी के आरोपी को रिमाण्ड पर सौंपा

अलवर (का.सं.)। खेड़ली थाना क्षेत्र में पिछले दिनों हुई ट्रैक्टर चोरी,भैंस चोरी और गौतस्कर के मामले में चार आरोपियों को न्यायालय द्वारा खेड़ली पुलिस को पृछताछ के लिए सौंपा गया है। थाना अधिकारी विजय कुमार चंदेल ने बताया कि पिछले दिनों गांव पीतमपुर के पास ट्रैक्टर चोरी के मामले में पकड़े गए द्वारा उपयोग राजेंद्र मीणा सिरथली और समय सिंह सिटाहेड़ा के पास से देसी कट्टे बरामद होने के बाद आरोपियों को आर्मस् एक्ट में गिरफ्तार कर जेल भेजा गया था। इसके बाद ट्रैक्टर चोरी के मामले में पीड़ित द्वारा आरोपियों के खिलाफ मामला दर्ज कराया गया। इसी तरह गौ तस्करी के मामले में पूर्व में गिरफ्तार हुए फतेह सिंह फत्तू गुर्जर निवासी तिजारा तथा पेपर मिल के पास एक भैंस चोरी के मामले में गिरफ्तार हुए हितेश मीणा निवासी नूनिया को प्रोटेक्शन वाट्ट पर जिला कारागार अलवर से गिरफ्तार किया गया, जिसके बाद चारों आरोपियों को न्यायालय में पेश कर न्यायालय से पीसी रिमांड लिया गया है। पुलिस आरोपियों से चोरी,नकनबा व गौ तस्करी की अन्य वारदातों के संबंध में गहनता से पृछताछ की जा रही है।

एआरजी अपनाघर आश्रम चिकानी की कार्यकारिणी का गठन

अलवर (का.सं.)। रविवार को एआरजी अपनाघर आश्रम चिकानी, अलवर की साधारण सभा में चुनाव अधिकारी सुनील कुमार गर्ग ने सर्वसम्मति से नई कार्यकारिणी का गठन कराया । जिसका कार्यकाल अप्रैल 26 से मार्च 28 तक रहेगा। जिसमें अर्जुन तखाना और शिव कुमार दुआ को पुनः अध्यक्ष एवं सचिव बनाया गया है। राजनारायन सैन को वित्त सचिव, अशोक आहूजा को वरिष्ठ उपाध्यक्ष, दिनेश यादव को संयुक्त सचिव तथा डॉ अभिनव मेठी, शिव दयाल शर्मा, मोहन अवस्थी, मनोहर लाल चौधरी व सुभाष गौड़ को सदस्य के रूप कार्यकारिणी में सम्मिलित किया गया है। महिला आश्रम अलवर और पुरुष आश्रम अलवर के अध्यक्ष तथा वित्त सचिव को कार्यकारिणी में पदेन सदस्य रखा गया है। संतोष कुमार अरोड़ा तीनों आश्रमों के वरिष्ठ संरक्षक, अशोक मेठी संरक्षक बतौर कार्यकारिणी का मार्गदर्शन करते रहेंगे। नवगांठि कार्यकारिणी को संरक्षक ने शपथ दिलाई। सभा में इससे पूर्व भारत माता के चित्र के समक्ष दीप प्रज्वलन किया गया, दानपात्र को खोला गया तथा सचिव ने पिछले दो साल के कार्यों, वित्त सचिव ने लेखा जोखा प्रस्तुत किया, जिसका अनुमोदन हुआ।

मुख्य जी अभिरुचि की अभिव्यक्ति हेतु आमरण गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड			
नेहरू, जिला: सतना, राज्य:छत्तीस प्रदेश में प्रोकास्ट कंटीकट पाइप और क्लिंगिंग के निर्माण में कार्यरत दिहाला और अर्थ शोध अहमता (कांफिरेट वित्तियों के लिए अर्थ शोध अहमता सम्पादन प्रक्रिया) विधियामावली, 2016 के विधिवन 36A(1) के अंतर्गत			
प्रासंगिक विवरण			
1. पैर/सीआईएन/एलएसी संख्या के साथ कोरिप्ट प्रकाशना का नाम	गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड सीन: U74999DL2020FTC368845 पिन: AA1C264822F	गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड सीन: U74999DL2020FTC368845 पिन: AA1C264822F	
2. पंजीकृत कार्यालय का पता	डीएसआईआईसीडी रोड नंबर 103, योजना-1, जेवला जीओफिस क्षेत्र, फेरा-11, खेडिया दिल्ली, नई दिल्ली, दिल्ली, भारत, 110020	डीएसआईआईसीडी रोड नंबर 103, योजना-1, जेवला जीओफिस क्षेत्र, फेरा-11, खेडिया दिल्ली, नई दिल्ली, दिल्ली, भारत, 110020	
3. बैंक/बैंक का ब्रान्च/बैंक	कोरिप्ट देवदार की कोई ब्रैन्सकट नहीं	कोरिप्ट देवदार की कोई ब्रैन्सकट नहीं	
4. एन स्याम का विवरण जहां अबत संग्रहीत का ब्रुशर स्थित है।	एलएन-7, मेन रोड, गांव नारायण हावरा प्रसाद, तहसील- नैहर, हावर नैहर, जिला: सतना, राज्य:छत्ती प्रदेश, भारत, पिन 485271	एलएन-7, मेन रोड, गांव नारायण हावरा प्रसाद, तहसील- नैहर, हावर नैहर, जिला: सतना, राज्य:छत्ती प्रदेश, भारत, पिन 485271	
5. कोरिप्ट प्रकाशना के मुख्य उत्तरदायी/सेवाओं की स्वाधीनता	कार्य के लिए	कार्य के लिए	
6. शिफ्ट विवरण एवं सेवे गए मुख्य उदाहरण/सेवाओं की मात्रा और मूल्य	एन ए (एनबीसी सीडी कार्य नहीं कर रही है)	एन ए (एनबीसी सीडी कार्य नहीं कर रही है)	
7. कर्मचारियों/कर्मिकों की संख्या	मूल्य	मूल्य	
8. दो वर्ष के अंतिम वित्तीय वित्तीय विवरणों (अनुप्राणों के साथ), लेखावटी की तृतीय प्रक्रिया की बार्ड की घटनाओं हेतु वार्षिक विवरणों सहित अंतिम विवरण जहां उपलब्ध है-	gigacrp2025@gmail.com पर अनुप्रेषण केवल विवरण मात्र जा सकता है।	gigacrp2025@gmail.com पर अनुप्रेषण केवल विवरण मात्र जा सकता है।	
9. सीडी की मात्रा 25(1)(क) के तहत सम्मान अंतर्गत के लिए पात्रता का ब्रुशर पर उपलब्ध है	gigacrp2025@gmail.com पर अनुप्रेषण केवल विवरण मात्र जा सकता है।	gigacrp2025@gmail.com पर अनुप्रेषण केवल विवरण मात्र जा सकता है।	
10. रफि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	24-03-2026	24-03-2026	
11. संनधि संकल्प अंतर्गत की अनतिम सूची जारी करने की तिथि	03-04-2026	03-04-2026	
12. अनतिम सूची पर अनतिम संकल्प करने की अंतिम तिथि	08-04-2026	08-04-2026	
13. संनधि सम्पादन अंतर्गत की अंतिम सूची जारी करने की तिथि	18-04-2026	18-04-2026	
14. संनधि सम्पादन अंतर्गत की सूचना ज्ञान, न्यायिक मैट्रिक्स और सम्पादन सेवाओं के लिए अनतिम जारी करने की तिथि	24-04-2026	24-04-2026	
15. सम्पादन योजना प्रस्तुत करने की अंतिम तिथि	25-05-2026	25-05-2026	
16. रफि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आवेदी प्रक्रिया	gigacrp2025@gmail.com	gigacrp2025@gmail.com	
17. एलएन/सीडी के रूप में कोरिप्ट देवदार की पंजीकृत शिफ्ट का विवरण	एन ए	एन ए	
एससी/- मनोज कुमार आनंद समाधान पेरेवर गीगा पाइप सिस्टम्स इंडिया प्राइवेट लिमिटेड के मामले में (कोरिप्ट दिहालायपन सम्पादन प्रक्रिया के अंतर्गत) 2. सामुदायिक केंद्र, तीसरी मंजिल, (पीवीआर/ मेकडिन्स के पास), नारायण, नई दिल्ली-110028 तारिका: 09.03.2026 आईडीआईबी/पंजी. सं. IBBI/MPA-001/MP-P00084/2017-2118114180 स्थान: नई दिल्ली ई-मेल: gigacrp2025@gmail.com			